MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI MOHAMED IMAM: Sir, I introduce the Bill.

MR. DEPUTY-SPEAKER: Shri Nath Pai . . . Absent.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL*

(Omission of section 87B)

SHRI M. N. REDDY (Nizamabad): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Civil Procedure, 1958.

MR. DEPUTY-SPEAKER: The quesetion is:

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1908."

The motion was adopted.

SHRI M. N. REDDY: Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Substitution of article 343, amendment of articles 344 etc.)

SHRI SEQUEIRA (MARMAGAO): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SEQUEIRA: Sir, I introduce the Bill.

SHRI S. M. BANERJEE (Kanpur): After five years no original article will remain.

MR. DEPUTY-SPEAKER: Shri Madhu Limaye . . . Absent.

12.07 hrs.

CONSTITUTION (AMENDMENT) BILL—*contd.*

(Amendment of Eighth Schedule) by Dr. Karni Singh

MR. DEPUTY-SPEAKER: Now, we shall take up further consideration of the Bill further to amend the Constitution of India moved by Maharaja Karni Singhji. He is to continue his speech.

श्री प्रकाश वीर शास्त्री (हापुड़) : पूर्व इसके कि श्री कर्णी सिंह जी प्रारंभ करें मैं यह जानना चाहता हूं कि इसके बाद दूसरा विधेयक मेरा है, इस विधेयक के लिए कितना समय है और मेरा विधेयक कि ससमय प्रारंभ हो सकेगा ?

MR. DEPUTY-SPEAKER: Time left for this Bill is 58 minutes. It may perhaps take a few minutes more or less.

DR KARNI SINGH (Bikaner). Sir, I would request that we must have at least three hours for this Bill.

---

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 16-2-68.

MR. DEPUTY-SPEAKER: How much time would the hon. Minister require?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): I would require the minimum time.

MR. DEPUTY-SPEAKER: Ten minutes. Let us see how it proceeds.

SHRI SEZHIYAN (Kumbakonam): If the hon. Minister is accepting it, we can dispose of it here and now. No argument is necessary for that.

DR. KARNI SINGH: I humbly request that the time should be extended to three hours. I hope the hon. Minister will accept it. I think it is a very important matter and has been pending before the House for a long time.

SHRI SEZHIYAN: You allow him to move his motion; till then we can have the discussion on this Bill.

श्री प्रकाशवीर शास्त्री : तीन घंटे का मतलब तो यह होगा कि दूसरा विधेयक जिसको प्रायोरिटी मिली है वह बिलकुल समाप्त हो जायगा। यह इतना आवश्यक विधेयक है कि सभी पक्षों के लोग इसमें भाग लेना चाहते हैं। गवर्नमेंट ने भी इस पर विचार किया है तो आप इसको समय दें लेकिन इतना दें ताकि दूसरा विधेयक प्रारंभ हो सके।

SHRI SEZHIYAN: I suggest that we have 2 hours for it and at the last minute ask Shri Prakash Vir Shastri to move his Bill so that it can come up on the agenda for the next time.

MR. DEPUTY-SPEAKER: That could be done; otherwise he would lose his opportunity. If the House so desires, I will extend the time by one hour in the first instance. It may take a few minutes more or less, but I must provide an opportunity to Shastriji to move his Bill.

SOME HON. MEMBERS: Yes.

DR. KARNI SINGH: Mr. Deputy-Speaker, Sir, I have already moved my motion before the House for the Bill to be sent to a Joint Committee. I feel that the Rajasthani language, spoken by almost two crores of people in this country, deserves to be given its rightful place in the Constitution of India under the Eighth Schedule.

I would like to say at the very outset that being a man, who believes in the processes of national integration, I feel that by giving Rajasthani language . . .

श्री रणधीर सिंह (रोहतक): राजस्थानी में भाषण क्यों नहीं देते?

DR. KARNI SINGH: It is not allowed. I would be very happy to speak in Rajasthani provided the simultaneous translation can handle it . . . (*Interruption*).

SHRI Y. B. CHAVAN: It is not a question of your speaking; you must make us understand.

DR. KARNI SINGH: Other Members from the south do not understand it. I will speak in a language which is understood.

श्री मधु लिमये (मुंगेर) : तो फिर हिन्दुस्तानी मे बोलिए।

डा० कर्णी सिंह : हिन्दी तो मैं बोलता ही नहीं, जब तक राजस्थानी को मान्यता न दी जाय।

Sir, since the integration of the Rajasthan State, it has been the feeling of all of us who believe in the processes of national integration that this State should have its own language. Many people here who want to defeat our cause say that Rajasthani as a language does not exist but rather that Rajasthani as a language does not exist but rather

that Rajasthani language is split up into Hadoti, Bikaneri, Jodhpuri, Marwari, Mevati, etc. I will prove to you that the Rajasthani language does exist and it also exists in the census of India which has made ample reference to it. But the main thing today is that if we do not have the emotional integration of Rajasthan through its language, the fissiparous tendencies, will also raise their head in Rajasthan and gradually, will bring about a further bifurcation of the present State of Rajasthan and I felt that this is something which we do not want to happen. It is only because of this that my hon friend, Dr. Singhvi, introduced the Bill on the same subject in the last Parliament and I happen to be the fortunate one who has won the balot this time. I do not claim to be an authority on the Rajasthani language. I am sure there are many other Members from Rajasthan here who would like to speak today and are more qualified to be able to make out a stronger case.

15.12 hrs.

[SHRI C. K. BHATTACHARYYA *in the Chair*]

Sir, I feel that I am voicing the aspirations of at least 2 crores of Rajasthani citizens. This is not a lone voice. The Members of Parliament from Rajasthan called upon the hon. Home Minister and we placed before him our point of view. The hon. Home Minister was very kind and patient and gave us a hearing. But I feel that the hon. Home Minister does not appreciate the fact that Rajasthani is a language which is spoken by such vast number of people and has its own characterics of age, continuity, literature etc., as any of the other great Indian languages recognised so far.

I would like to give you some figures from the Census of 1961 which are compiled by the Government of India which says Rajasthani-speaking people in the whole of India—it uses the word 'Rajasthani'—are 1.49 crores. Sindhi is spoken by only 13 lakhs of people. In spite of that and in spite of the fact that no Sindhi State exists in the Republic of India, Sindhi language has been recognised. But, in spite of the fact that 1½ crores of people speak Rajasthani, in addition to Marwari which has been listed separately, our case is going by default. If those who are against recognition of Rajasthni wish to say that Rajasthani is not the mother-tongue of the people of Rajasthan but Hindi is the mother-tongue, let me tell you that your own Census says, on p. 71, that the Rajasthani-speaking people in Rajasthan are 1.20 crores—they use the word 'Rajasthani'—and the Hindi-speaking people are a bare 6½ lakhs. We cannot be classified as a Hindi-speaking area, no matter however much people like to say so. I fully sympathise with the feelings of my friends who are trying to strengthen the cause of Hindi and I will be very happy to do so myself. We accept Hindi in Rajasthan. But the fact is that Hindi is not our mother-tongue. If the hon. Home Minister feels that Hindi is indeed our mother-tongue, I would request him to accompany us to the villages of Rajasthan and if he gets a verdict from the people on the open public platform, I will be very happy to accept the verdict.

Marwari is also listed in the Census separately, 85 lakhs people speaking it. Rajasthani has been recognised as a mother-tongue in the Census on p. 535, Table C(V) which lists Rajasthani as one of the languages.

I have already circulated a pamphlet to all my brother Members in this House and the reason for that was that the case for Rajasthani was not properly understood and not many people visited Rajasthan and, secondly, the fact that Rajasthani is a highly ancient and developed language was not known. I will

[Dr. Karni Singh]

show you the research that has gone on in Rajasthan. I lay before you only one of the volumes of the dictionary produced in Rajasthan; there are 2 lakhs of words. I do not think, our Minister has seen this. This was presented to Shri Lal Bahadur Shastri by Shri Sitaram Lal as of Jodhpur. Three volumes of this dictionary will be produced in Rajasthani alone. We have our grammar; we have our literature. Today 500 scholars are doing research in Rajasthani and writing books in Rajasthani, Rajasthan is a State which has given very brave soldiers to the Indian Army and we will feel hurt if our language is not accepted.

As I have said before, we have great respect for Hindi; we want to see Hindi as the Rashtra Bhasha; there are no two opinions on that. But if Punjabi can have Punjabi, Gujrat, our neighbouring State, can have Gujarati, if Maharashtra, from where our hon. Minister comes, can have Marathi, I do not see why Rajasthan should be so totally ignored and we should be said to be speaking Hindi whereas, in fact, our mother-tongue is Rajasthani

I would like to point out at this stage that there is a demand coming up from the people of Rajasthan for the bifurcation of the State on linguistic basis. This is a new demand that startled me and I have opposed it publicly. I do not want to see that the Rajasthan State breaks up on any issue. But if you do not recognise Rajasthani, you will ultimately have a demand for a Maru Pradesh based on Marwadi, which will be composed of Jodhpur, Bikaner and Jaisalmer. These are moves which are to be defeated by providing one unified language. I concede that languages do run across the borders; for instance, Rajasthani is spoken in Haryana; Rajasthani is also spoken in parts of Punjab; Rajasthani is also spoken in Madhya Pradesh. Similarly, Gujarati is spoken in South Rajasthan and Punjabi is spoken in North Rajasthan. This is understandable. Yo cannot have a cut and dried differentation of languages on inter-State boundaries. But I repeat that our case is strong. We sincerely hope that the hon. Home Minister, who is a fair-minded person and who had Sindhi put in the Eighth Schedule of the Constitution even without a Sindhi State as such existing in the country, will not be unfair to the 2 crores of people of Rajasthan who have perhaps given the best fighting stock to the Armed Forces of our country. If Mr. Chavan or anybody else feels that, by accepting Rajasthani, the Hindi area begins to shrink, I can understand that. But I would like to inform the House that having Punjabi or Marathi or Gujarati or Tamil has made no difference to the national integration or emotional integration of the country. By accepting Rajasthani, you will only make the Rajasthani people accept Hindi wholeheartedly. If you refuse our legitimate claim today, I have a feeling that an antipathy will be created in the minds of the people and ultimately a stage will come when the same Government may have to be forced to accept our language. If, however, they are gracious enough today to show the same gesture which they did in the case of Sindhi, I have no doubt that the Rajasthani people would be pacified and they would feel very happy and the Rajasthani language will also continue to grow.

I understand that, at the present moment, the State language is Hindi, although only 6 lakhs of people speak that language as their mother-tongue. Hindi is the State language; I do not dispute that. But I do say that a group of experts, a panel of experts, must be appointed to suggest to the Government of Rajasthan and to the Government of India as to how the Rajasthani language should be gradually phased into becoming a State language. If the group of experts feel that this

should not be done, I have nothing further to say, but we sincerely feel that acceptance must be given to the fact that Rajasthani is auliterary language. Of course, most of us, who are Rajasthani-speaking, would like to see that Rajasthani becomes the State language and attains its just position as Gujarati or Marathi or any other language. But, if that is not possible and if the people of Rajasthan do not at this stage wish to do so, I would not press that point any further. I will cencede that there are parts of Rajasthan which were once the Matsya Union, where I am told the Braj Bhasha is spoken. We have very great respect for the Braj Bhasha; we do not wish that any language should be foisted by anybody, the Rajasthani on the Braj Bhasha speaking people. We must learn to live together. Rajasthan is a one unified State. People with different languages can learn to live together.

Many people say that there is no such thing as Rajasthani. Then I will say the same thing. Even in Maharashtra or Gujrat or Punjab the language changes and the dialect changes. I am told that in Patiala Punjabi is spoken differently. Same is the case in Gujrat. If you take UK, the English spoken in the north is different from that spoken in the south. So also in the United States as you move to the northern States from the Southern States the language changes, but that does not mean that the language spoken is not English.

Our claim is that Hadoti, Bikaneri, Marwari or Mewari—all these languages are dialects of Rajasthani and not that Rajasthani is a dialect of Hindi. I hope that this point is clearly understood.

Some people say that Devnagari script is used by Rajasthani; therefore, it is Hindi. I believe that Marathi also uses Devnagari script with a couple of letters, which I believe, are different. In Rajasthani we have a word called 'La'. That is not in any way used in Hindi. So I feel that these matters have to be taken broadly, understood and certain fundamental factors have to be accepted by this hon. House.

The most suitable way of imparting any language is the mother tongue. That has been accepted by our linguistic provinces. I do not know whether this hon. House knows—that in many parts of Rajasthan, students are still explained Hindi and English through the medium of Rajasthani. I myself went to school and studied Hindi but I speak Rajasthani from my birth. Even to-day I find little difficulty in speaking Rajasthani. I have to use my brains when I speak Hindi. But when I speak Rajasthani, I do not have to do this, it just flows out as Marathi flows out of Mr. Chavan or like Tamil from our Tamil friends or like Gujarati from our Deputy Prime Minister. It is perfectly logical that people can express themselves better in their own language.

Before I conclude, Sir, if someody sitting in the Treasury Benches immediately rises and says, 'You speak Rajasthani, I can understand it', I will only say that if he spoke Marathi, may be, I can understand a bit of that. Gujarati I understand completely. I understand 75 per cent of Punjabi. But that does not mean that they are not separate languages. Therefore, I feel, if anybody advances any arguments, they must be fair arguments.

However, there is one feeling that I sensed when I was speaking in Rajasthan on this subject, that if there is a demand by people who are against Rajasthani, that by accepting Rajasthani we are weakening India's emotional integration, then we, Rajasthanis, are very broad-minded and we are quite prepared to accept that. If our hon. Home Minister or hon. Deputy Prime Minister and other friends are prepared to accept that in the next 20 years their regional languages will disappear, I am quite prepared to with-

[Dr. Karni Singh]

draw this Bill at this stage, but if they feel that their languages are important that they have a part to play in the development of this country, then I feel that my language has also a part to play in the development of my country.

I have some important extracts from speeches made by some of our eminent leaders. I shall read them out to the hon. House and I think from these extracts you will feel that our case is further strengthened. I would read an extract of the sentiments expressed by our late Prime Minister, Pandit Jawaharlal Nehru, one of the greatest symbols of united India.

MR. CHAIRMAN: It may be briefly done.

DR. KARNI SINGH: I am presenting a case, I cannot do all that briefly. The House has been pleased to extend the time.

MR. CHAIRMAN: My list includes 14 speakers.

DR. KARNI SINGH: Mr. Jawahrlal Nehru said this in Jodhpur at the Rajasthan Sahitya Sammelan.

> "we must clearly understand that we desire the development of the provincial languages like Bengali, Marathi, Gujarati, Tamil, Telgu, Kannadi, Malyalam and Rajasthani.."

He uses the word Rajasthani.

> "In each province its own language comes foremost"—

Nehru added. I am cutting out the other portions.

Again at the Nawalnagar Congress session,

Prime Minister Nehru said:

> "Some people talk of one nation, one culture, one language. That cry reminds me of some of the fascist and nazi slogans of old. We are one nation, of course. But to try to regiment it in one way will mean discord, conflict and bitterness'—

These words came from a very great man.

> "It will put an end to the richness and variety of India and confine and limit the creative spirit and the joy of the life of our people. But we have to encourage the great provincial languages".

Dr. Radhakrishnan has also said something on the same lines:

> "There are no doubt some fanatical advocates of Hindi who champion its use in spheres where regional languages can very well do the duty and who feel that acceptance of a single language by the whole country is necessary to intensify national unity. Such proposals can come only from people utterly ignorant of the great treasures of literature and tradition enshrined in these languages"

I will skip the others.

Now, I feel that statemanship lies in reading the writing on the wall. We, Rajasthanis, are a very peaceful people. We do not believe in agitation and, therefore, we have met the hon. Minister in deputation, first the Opposition, then the Congress, and then jointly. But a stage may come when the demand for the recognition of the language may grow so strong that it may get completely out of the hands of the leaders. I therefore hope that the Minister will have sense enough to realise the feelings of the people and not let Rajasthan go the same way as Punjab did and then accept it when there is no grace. I am sure that the hon. Home Minister will allow this Bill to go to the

Joint Committee to get the views of the members from both the Houses before he rules it out.

Now, the important things that classify a language from a dialect are, first, that it must have a grammar. We have our grammar.

श्री कंवर लाल गुप्त : (दिल्ली सदर) : जरा बोल कर बतलाइये।

डा० कर्णी सिंह : थोड़ो नेटाव राखो।

श्री प्रकाशवीर शास्त्री : यह तो हिन्दी है।

डा० कर्णी सिंह : यह राजस्थानी है यह वैसे ही हिन्दी है जैसे गुजराती।

SHRI G. VISWANATHAN (Wandiwagh): Is the Home Minister satisfied?

DR. KARNI SINGH: He is not.

We have got our grammar books. You need a dictionary. I have got a huge book here. We will have three of these.

AN HON. MEMBER: You have brought only one.

DR. KARNI SINGH: We have a vast literature.

SHRI RANDHIR SINGH: As huge as the Maharaja (*Laughter*).

DR. KARNI SINGH: Do not laugh here. Go to Rajasthan and laugh, because I am alone here.

SHRI NAMBIAR (Tiruchirapalli): We are all behind you.

DR. KARNI SINGH: You are, because you are sensible people.

There is a long list of our literature. Veli Krishan Rukmaniri—it is a long list. I will not waste the time of the House.

Dr. Tessitori who was an eminent scholar says that eminent philologists have in the past proclaimed Rajasthani as a language in its own right. He also used the word 'Rajasthani'.

This was before I was born. For example, Dr. Tessitori, who did much research work under the Asiatic Society of Bengal has said:

> "In western India, Shairseni Apbhransha was succeeded by that form of language which I have chosen to call Western Rajasthani and other old Gujarati. This was the language used over the whole of Gujaarat, Western Rajputana and flourished till about the end of the 16th century AD when finally it developed into two distinct vernaculars, modern Gujarati and modern Marwari".

Marwari, as I said, is spoken in Bikaner, Jodhpur and Jaisalmer.

In Ain-i-Akbari—which is older than my great great grandfather,—Abu Fazal has said:

> "Throughout the wide extent of Hindustan, many are the dialects that are spoken and the diversity of those that do not exclude common interchangeability are innumerable. Those forms of speech that are not understood one of another are the dialects of Delhi, Bengal, Multan, Marwar, Gujarat, Telanganah, Maharathi, Karnatak, Sind, Afghan......".

he also mentions Marwar.

SHRI RANDHIR SINGH: Marwar is not in Rajasthan.

DR. KARNI SINGH: Marwar is merged in Rajasthan—please do not forget.

[Dr. Karni Singh.]

How did Sardar Patel think of the word Rajasthan if there was no Rajasthani language? We were known as Rajputana State, not Rajasthan. The word Rajasthan emerged because of the fact that the Rajasthani language existed.

MR. CHAIRMAN: There is also Todd's Annals of Rajasthan.

DR. KARNI SINGH: As I said I am not a very great scholar, and your help is welcome.

Dr. Suniti Kumar Chatterjee from Bengal, in his review of *Badli*, a peom by Shri Chandra Singh, says:

> "Chandra Singh has given us something new in these poems in which besides emotion, the splendour of language can also be seen. Dingal, the language of about one and half crores of Rajasthanis has, in his peoms, found a new expression'.

Dr. Baburam Saxena, in his book *Samanya Bhasha Vijyan*, has classified Rajasthani as one of the language of *Bharatiya Arya Sakha*, and Dr. Bhola Nath Tiwari has, in his book *Bhasha Vijyan*, also upheld the same view. Dr. Tiwari writes:

> "This has developed from the earlier form of Nagar apabransh of Shaurseni."

The richness of the language can be known from the fact what we have our bardic literature, folk lore, Historical—*khyals* and *Baten*, religious literature, drama, *Khyal and Ramat*, novels, biographies, stories, poems and translations, and of course, our very famous Jain *granths*.

Pandit Madan Mohan Malviya, the man who built the Banaras Hindu University closely associated with my late grantfater says: that Rajasthan has also a very rich literature. He says:

> "Rajasthni is the language of the brave. Its literature is the literature of chivalry and occupies a unique place in the literature of the world. Its study should be made compulsory for the youth of the present day. It is necessary to save its vigorous literature and language. I am keenly awaiting the day when a full-fledged department of Rajasthani would be established in the Hindu University."

Rabindranath Tagore says:

> "I consider them (Rajasthani songs) to be even superior to Sant-Sahitya. It would be well to publish them. They could increase the glory of any literature and language of the world.

> "The emotion and expression of the Rajaththani language is a mater of pride not only for Rajasthan but the whole of India."

These are the views that have been expressed. I may only read out the letter that have received from the Chief Minister of Rajasthan.

SHRI INDRAJIT GUPTA (Alipore): Can you given us a quotation from Seth Govind Das also?

DR. KARNI SINGH: I believe he said he was going to take the army down to the South, those are the famous last words of Seth Govind Das, to force Hindi on the South.

SETH GOVND DAS (Jabalpur): I never said that.

DR. KARNI SINGH: Then I withdraw that statement. I apologise.

श्री कंवर लाल गुप्त : डिसइंटेग्रेटिंग फोर्स के साथ मिल कर क्या फायदा होगा ?

DR. KARNI SINGH: *Spoke a few words in Rajasthani.* I am a gentle man. If I make a mistake I apologise. I am not ashamed to apologise. I hope you will have the same courtesy.

The Chief Minister of Rajasthan says in his letter:

> "After giving very careful consideration to the matter, therefore, we have recommended to the Government of India that the Rajasthani language should be officially recognised by the All India Sahitya Akademi and in other forums as one of the literary languages of the country."

even the Congress Ministry in Rajasthan says so.

The Sahitya Akademi has laid down certain yardsticks for recognising a language. I will read them out.

> "(1) Structurally the language should be an independent language, i.e. it should have its own grammar etc."

As I have pointed out, we have it more than adequate.

> "(2) The language should have a continuous history and tradit tion on for at least three centuries".

As I have said our language goes much older than three centuries.

> "(3) It is necessary that a sufficiently large number of people it today as a vehicle of literary and cultural expression such as by the publication of magazines, show of films etc."

We have already produced six or seeven serial films in the Rajasthani language. Here are the books that children read in Rajasthani and here are the weekly newspapers written only in Rajasthani. Here are the magazines that come out in Rajasthani; they are too many to be named. In addition to the fact that there are 1.5 crores of people listed officially in your census figures as speaing Rajasthani, I do not want to say anyting more. Another condition of the the Sahitya Acadamy is this: it is necessary that a large number of people should be using the language as a vehicle of speech, and there should be a current literature. We are all using it and we all speak in Rajasthani when we get together. Then it says that it is necessary that the State Government should recognise it as a medium of instruction in its educational institutions or as a separate subject of study in schools and collages. This is a point on which I can say only this much that in Madhya Pradesh, Rajasthani language is specified and some of the universities outside Rajasthan have courses in Rajasthani and Rajasthani is taught. In the Jodhpur State Rajasthani was taught in the junior classes before integration took place. When integration took place, Hindi-speaking people felt that Hindi would shrink if Rajasthani-speaking people were there. So they wiped out Rajasthani and now a large number of teachers who are teaching Hindi in Rajasthan are from U.P. because they felt perhaps that Hindi-speaking Rajasthanese did not teach Hindi as well because we are Rajasthani-speaking. Why should we have thousands of persons from U.P. who have come there?

[Dr. Karni Singh.]

I shall conclude my remarks on this subject. I am sorry that the hon. Minister has left rather at an awark-ward moment. I commend my Bill to the hon. Members and request my brother Members to accept it graciously and accede to my proposal to send it to a Joint Committee of both Houses.

MR. CHAIRMAN: Motion moved:

"That the Bill further to amend the Constitution of India, be referred to a Joint Committee of the Houses consisting of 18 Members, 12 from this House namely:—

Shri Onkar Lal Berwa, Shri Surendranath Dwivedy, Shri Lalit Sen, Shri H. N. Mukerjee, Shri Amrit Nahata, Shri K. Ananda Nambiar, Shri Nath Pai, Shri Era Sezhiyan, Shri Vidya Charan Shukla, Shri N. K. Somani, Shri Surendra Kumar Tapuriah, Dr. Karni Singh, and 6 from Rajya Sabha;

that in order to constitute a sitting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that the Committee shall make a report to this House by the first day of the next session;

that in other respects the Rules of Procedure of this House relating to Parliamentary Committees shall apply with such variations and modifications as the Speaker may make; and

that this House recommends to Rajya Sabha that Rajya Sabha do join the said Joint Committee and communicate to this House the names of 6 members to be appointed by Rajya Sabha to the Joint Committee."

श्री अमृत लाल नाहाटा (बाड़मेर): सभापति महोदय, मैं यहां राजस्थानी में बोलूंगा लेकिन पहले थोड़ा सा हिन्दी में बोल दूं मैं सर्वप्रथम यह बात स्पष्ट कर देना चाहता हूं कि हिन्दी भाषा के लिये जितना प्रेम हम लोगों के दिल में है, मेरा ख्याल है, बहुत कम लोगों के दिलों में होगा। जब हिन्दी के सम्बन्ध में यहां विधेयक और प्रस्ताव आये थे उस समय मैंने यहां जो वक्तव्य दिया था और अपनी कांग्रेस पार्टी में भी हमने हिन्दी के पक्ष में जो संघर्ष किया था, उसके लिये कोई प्रमाण देने की आवश्यकता नहीं है। इसलिये आज यदि कोई कहे कि हम हिन्दी भाषा को कमजोर बनाने वाले हैं, तो वह गलत कहता है क्योंकि हिन्दी भाषा के समर्थन के लिये और हिन्दी भाषा के प्रस्फुटन और विकास के लिये हम किसी से पीछे नहीं हैं।

मैं यह निवेदन कर देना चाहता हूं कि हिन्दी और राजस्थानी में परस्पर कोई विरोध नहीं है। हिन्दी राष्ट्र भाषा है, हमारे देश की भाषा है, संविधान ने उसे स्वीकार किया है, इससे हम इन्कार नहीं कर सकते। साथ ही मैं यह भी कह देना चाहता हूं कि हिन्दी के लिये जो कुछ उत्तर प्रदेश और बिहार ने नहीं किया है वह राजस्थान ने किया है। पिछली 26 जनवरी से राजस्थान का सारा सरकारी कामकाज हिन्दी में हो रहा है अगर दस्तखत तक हिन्दी में न हों तो राजस्थान में नियम के अनुसार नहीं माना जाता।

श्री प्रकाशवीर शास्त्री : उत्तर प्रदेश में भी ऐसा हो गया है।

श्री अमृत लाल नाहाटा : उत्तर प्रदेश में बहुत पहले हो जाना चाहिये था (व्यवधान)

दूसरी बात में यह निवेदन करना चाहता हूं कि अगर हिन्दी को राष्ट्रभाषा बनाने के पक्ष में यह दलील दी जाय कि हिन्दी का

क्षेत्र इतना विशाल है, हिन्दी भाषा का अपना साहित्य है इसलिये हिन्दी को राष्ट्र की भाषा होना चाहिये, तो इस दलील को मैं स्वीकार नहीं करता। अभी कल ही माननीय सदस्य श्री जोशी कह रहे थे कि हिन्दी हमारे राष्ट्रीय आन्दोलन का आधार रही है, हिन्दी को महात्मा गांधी ने राष्ट्र को दिया। हिन्दी भाषा इसलिये राष्ट्र की भाषा नहीं है कि उस को 10 20,30 या 40 करोड़ आदमी बोलते हैं। बल्कि वह इसलिये राष्ट्रभाषा है कि उस से सम्बन्धित भाषायें हमारे देश में सब से अधिक हैं। जिस परिवार की हिन्दी भाषा है उस परिवार की बहुत सी भाषायें देश में हैं इसलिये हम हिन्दी का समर्थन करते हैं, इस लिये नहीं कि उस का क्षेत्र चौड़ा है या संकुचित है।

हम लोग यदि राजस्थानी भाषा को मान्यता देने की मांग करते हैं तो वह किसी भी कल्पना से हिन्दी को कमजोर करने वाली मांग नहीं है। बल्कि मैं तो यहां तक कहना चाहूंगा कि जो लोग क्षेत्रीय भाषाओं का विरोध करते हैं वह लोग ऐसी भावना देश में पैदा करते हैं जैसे हिन्दी सब पर छा जाना चाहती हैं। कतई हमारी भावना नहीं है। हम क्षेत्रीय भाषाओं को पूरा प्रोत्साहन देना चाहते हैं। मेरी मान्यता है कि क्षेत्रीय भाषाओं को मान्यता देने से हिन्दी और अधिक समृद्ध होगी और अधिक मजबूत होगी। इसलिए यह बात मैं स्पष्ट कर देना चाहता हूं कि हिन्दी और राजस्थानी में कोई विरोध नहीं है। राजस्थान के यहां कुल 32 संसद् सदस्य इस सदन में और उस दूसरे सदन में दोनों सदनों में हैं। सभी पार्टियों के संसद सदस्यों की कुल संख्या 32 है। इन में से दो माननीय सदस्य राजस्थान के ऐसे क्षेत्रों से आते हैं जहां की भाषा व्रज भाषा है। उनको आप छोड़ दें। बाकी के तीस के तीस संसद सदस्यों ने, सब ने यह मांग की है कि राजस्थानी भाषा को मान्यता प्रदान की जाए। सम्पूर्ण प्रान्त के सारे के सारे संसद् सदस्यों ने यह मांग की है कि हिन्दुस्तान के चार करोड़ लोगों की मातृभाषा को आप वैधानिक अधिकार दें, उनके इस अधिकार से उनको वंचित न करें। राजस्थान ही नहीं बल्कि जैसे कि महाराजा साहब ने बताया है कि मालवे की जो बोली है वे भी राजस्थानी बोलते हैं। आपको यह जानकर हैरानी होगी कि राजस्थान की राजधानी में जितने राजस्थानी बोलने वाले नहीं रहते हैं उतने राजस्थानी कलकत्ते में आपको मिलेंगे। वहां पर दस लाख राजस्थानी रहते हैं।

एक माननीय सदस्य : इस वास्ते आप कलकता को राजस्थान में मिलाना चाहते हैं?

श्री अमृत नहाटा : कलकत्ते को मैं मिलाना नहीं चाहता हूं। लेकिन आप देखें कि कितने राजस्थानी लोग वहां रहते हैं। मद्रास में तीन लाख राजस्थानी रहते हैं। मद्रास को राजस्थान में मैं मिलाना नहीं चाहता हूं। बंगलौर और मैसूर में डेढ़ लाख हैं और इस आधार पर बंगलौर और मैसूर को मैं राजस्थान में मिलानें वाला नहीं हूं। आप निश्चिन्त रहें। मालवे की भाषा राजस्थानी है। मालवे का सब से बड़ा बाल कवि वैरागी जो मालवे में कविता लिखता है वह राजस्थान के कोने कोने में समझी जाती है और लोग उसका आनन्द लेते हैं। हिन्दी को वहां नहीं समझा जाता है।

मैं निवेदन करूंगा कि आप मेरे साथ चुनाव क्षेत्रों में चलिये। मैं दावे के साथ कह सकता हूं कि कोई डाक्टर राजस्थान के गांव में बीमारी का पता नहीं लगा सकता है, कोई अध्यापक राजस्थान के गांवों में पढ़ा नहीं सकता है, कोई न्यायाधीश राजस्थान के गांवों में गवाहियां लिख नहीं सकता है और कोई जन नेता राजस्थान के गांवों मे चुनाव

[श्री अमृत नहाटा]

जीत नहीं सकता है अगर वह राजस्थानी बोलता नहीं है और राजस्थानी समझता नहीं है। यह मैं दावे के साथ कह सकता हूं।

श्री ओंकार लाल बेरवा : (कोटा) : बिल्कुल गलत है।

डा० कर्णी सिंह : अगली इलेक्शन में देख लेंगे।

श्री अमृत नहाटा : भाषा होती क्या है, एक भाषा के लिए तीन चीजें आवश्यक होती हैं। मैं उन दलीलों को नहीं दोहराऊंगा जो श्री कर्णी सिंह जी बता चुके हैं। "टैसेटोरी, ग्रीयर्सन, सुनीति कुमार चटर्जी जितने बड़े बड़े भाषा विशेषज्ञ हुए हैं उनकी बात को आप देखें। हमारे भाई जो कहते हैं कि यह भाषा नहीं है और इसका विरोध कर रहे हैं वे शायद भाषा विज्ञान के क, ख, ग से भी परिचित नहीं हैं। भाषा के लिए तीन चीजें आवश्यक होती हैं, किसी भी भाषा को विशिष्ट भाषा माने जाने के लिए तीन चीजें आवश्यक होती हैं। एक होती है उसका मौलिक शब्द भंडार, दूसरी होती है उसकी वाक्य रचना और तीसरी होती है उसका व्याकरण। राजस्थानी एक विशिष्ट भाषा होने का दावा इस आधार पर करती है कि इसके पास ये तीनों चीजें हैं। इसका अपना मौलिक शब्द भंडार है, इसके शब्द कोष में दो लाख शब्द हैं जो मेरे खयाल में बहुत कम भाषाओं मे होंगे। इसकी अपनी विशिष्ट वाक्य रचना है। मैं एक मिसाल दे कर इसको आपको बतलाना चाहता हूं हिन्दी में क्रिया में लिंग होता है, राजस्थानी में क्रिया में लिंग नहीं होता। हिन्दी में, अगर लड़की कहेगी तो कहेगी, मैं जाती हूं लड़का कहेगा तो कहेगा मे जाता हूं लेकिन राजस्थानी में लड़का और लड़की दोनों कहेंगे मे जाऊं। इसकी वाक्य रचना भिन्न है। हमारा व्याकरण भिन्न है। हमारा मौलिक शब्द भंडार भिन्न है। इसलिए राजस्थानी एक विशिष्ट भाषा है, यह मेरा निवेदन है।

अगर भाषा के प्रश्न पर कोई अधिकारपूर्वक कोई बात कह सकता है तो देश का जो भाषा आयोग बना था वही कह सकता है। उस आयोग की नियुक्ति भारत सरकार के राष्ट्रपति द्वारा की गई थी। वह भाषा आयोग क्या कहता है? भाषा आयोग अपनी रिपोर्ट के 21 पृष्ठ पर कहता है:

> "The original Indo-Aryan Prakrits subsequently developed into Apabhramshas or the spoken languages of the masses which in their turn, evolved into the modern Indian languages. The Sauraseni, Maharashtra, Magadha, Vrachada and Kekaya were the main Apabhramshas from which the modern Indo-Aryan languages are believed to have originated. Thus from the Sauraseni have sprung Western Hindi, Rajasthani, Punjabi and Gujarati; from the Maharashtra, Marathi; from Vrachada, Sindhi; while Bengali, Assamese and Oriya have originated from the Magadha Apabhramsha."

यह भाषा आयोग लिखता है। उसने कहा है कि राजस्थानी एक विशिष्ट भाषा है, एक डिसटिंक्ट भाषा है। इतना ही नहीं। लैंगुएज कमिशन ने अपनी रिपोर्ट के पृष्ठ 312 पर यह भी लिखा है :

> "Other Indian languages are to be added in this schedule, following the wishes of their speakers and their importance, for eg., Sindhi and Nepali, possibly also Maithili and Rajasthani and may be ultimately Bhojpuri, Magadhi and Chattisgarhi."

उसने स्वीकार किया है कि नेपाली, सिन्धी, राजस्थानी को भी आठवें परिशिष्ट में स्थान देना पड़ेगा। सिन्धी को हम दे चुके हैं।

एक बात और मैं आपको बतलाना चाहता हूं। राजस्थानी भाषा में इस वक्त हस्तलिखित ग्रन्थ तीन लाख हैं। इसको सुन कर आप आश्चर्य करेंगे। लेकिन यह सही है। संस्थान के पास तेरह हजार हैं। पुरातत्व मंदिर जो सरकारी संस्था है उसके पास जोधपुर कार्यालय में पन्द्रह हजार राजस्थानी साहित्य के ग्रन्थ हैं। उसकी जो शाखायें हैं उन के पास पंद्रह हजार ग्रंथ हैं। अभय जैन ग्रन्थालय, बीकानेर के पास दस हजार हैं। जयपुर के जैन भंडार में बीस हजार हैं। जैसलमेर में दो हजार हैं। पुस्तक प्रकाश, जोधपुर में तीन हजार हैं। साहित्य संस्थान, उदयपुर के पास एक हजार हैं। सरस्वती पुस्तक भंडार उदयपुर के पास तीन हजार हैं तथा पचास हजार तरह तरह के संग्रहालयों के पास रखे हुए हैं। इस तरह से कुल तीन लाख हस्तलिखित ग्रन्थ राजस्थानी साहित्य के इस समय मौजूद हैं।

इसके अलावा सारे विश्व में आप कोई कवियत्री बता दें जो मीरा का मुकाबला कर सकती हो। मीरा की वाणी का अनादर करना मैं समझता हूं कि राष्ट्र की आत्मा का अनादर करना है। मीरा ने राजस्थानी भाषा में अमर गीत गाये और ये वे गीत हैं जो न केवल राजस्थान के बल्कि गुजरात, महाराष्ट्र, पंजाब और उत्तर प्रदेश के घर घर में बजते हैं। उस भाषा को आप मान्यता प्रदान न करें यह समझ में नहीं आता है।

मैं कहूंगा कि यदि आप आज इस स्थिति में न हों कि राजस्थानी भाषा को आप आठवें परिशिष्ट में स्थान दे सकें तो कम से कम इसको साहित्यिक भाषा के रूप में तो मान्यता अकादमी द्वारा देने के सिद्धान्त को तो मंजूर करें। यह वो आपको करना ही चाहिये।

अन्त में मैं दो शब्द राजस्थानी में बोल कर आपको हिन्दी और राजस्थानी भाषा के अन्तर के सम्बन्ध में बतलाना चाहता हूं। चुनाव वाला भाषण देने आया। उसने कहा कि आपको प्रजातंत्र और राजतंत्र का अन्तर समझ कर मत देना चाहिये। आपको प्रजातंत्र को सफल बनाने के लिए अपना मत देना चाहिये। इसको मोटियार उठे आप सनतो हो। जद वो घरे गयो तो उनरो बाप पूछियो कयो जन्तर मन्तर धाडो कुन आयो हो। जद मोटियार कयो कि बापू वा तो चुनाव वाला ओ। पाछे मोटियार ऊपर मेड़े में गयो तो उन री लुगाई खूंटी तान न सुत्ती हो। वो पूछयो भली आदमन नाराज क्यों हो। तो वा कयों कि अन्तरवालो आयो। जदे थें मारे अन्तर री सीसी क्यों नहीं लायो। अब अन्तर हमारी राजस्थानी में इत्र को कहते हैं। इसलिए वह नाराज हो गई कि क्यों वह शीशी ले कर नहीं गया। प्रजातंत्र को इत्र समझ लिया कि इत्र बेचने वाला आया है।

डा० गोविन्द दास : सभापति महोदय, महाराजा कर्णी सिंहजी ने जो विधेयक उपस्थित किया है उस पर दो दृष्टियों से विचार करना आवश्यक है।

श्री प्रकाशवीर शास्त्री : दोनों कांग्रेस के आप ने बुला लिये। एक इधर से और एक उधर से बुलाना चाहिये था।

सभापति महोदय : गोविन्द दास जी इतने सीनियर मैम्बर हैं हाउस के कि उनको बुलाने में पार्टी का कुछ सवाल नहीं है।

डा० गोविन्द दास : राजस्थानी का बहुत पुराना और समृद्ध साहित्य है, इस में कोई सन्देह नहीं है। इसी लिए राजस्थान के मुख्य मंत्री श्री सुखड़िया जी का जो पत्र महाराजा साहब ने पढ़ा उससे पूर्ण रीति से मैं सहमत हूं। उन्होंने उस पत्र में कहा है कि साहित्य अकादमी को

[डा० गोविन्द दास]

साहित्यिक भाषा के रूप में राजस्थानी को अवश्य स्थान देना चाहिये। मैं इस का समर्थन करता हूं। और केवल राजस्थानी को ही नहीं। यदि राजस्थानी में मीरा के सदृश कवयित्री के पद हैं, तो ब्रज भाषा में सूरदास जी के सदृश महाकवि के पद हैं, अवधी में तुलसी दास जी का रामचरितमानस है। इसी प्रकार भोजपुरी, मैथिली, मागधी, छत्तीसगढ़ी, बुन्देली आदि सब बोलियां हिन्दी की बड़ी समृद्ध बोलियां हैं। इसलिए केवल राजस्थानी को ही नहीं, परन्तु ये जितनी बोलियां हैं, इन सब को साहित्यिक बोलियों के रूप में अवश्य साहित्य अकादेमी को स्थान देना चाहिए।

श्री यमुना प्रसाद मंडल। (समस्तीपुर): मैथिली को स्थान दे दिया है। साहित्य अकादेमी ने भाषा के रूप में।

डा० गोविन्द दास: लेकिन यह चित्र का एक रुख है। दूसरा रुख यह है कि यदि हम ने संविधान के शिड्यूल में राजस्थानी को स्थान दिया, जिस तरह हम ने अभी सिंधी को दिया, तो फिर हिन्दी की ये जितनी दूसरी उपभाषायें हैं, उन को भी शिड्यूल में स्थान देने की मांग होगी और फिर हिन्दी के विरोधियों की यह जो दलील है कि हिन्दी कोई भाषा ही नहीं है, वह सत्य सिद्ध हो जायेगी।

डा० कर्णी सिंह: मैं ऐसी बात नहीं कह रहा हूं।

डा० गोविन्द दास: आप चाहे नहीं कह रहे हैं, लेकिन कई लोग कह रहे हैं और मैं माननीय सदस्य को बता सकूंगा कि लोग कह रहे हैं या नहीं कह रहे हैं।

श्री नाहाटा के इस तर्क से मैं सहमत नहीं हूं कि हिन्दी को राजभाषा का पद इसलिए नहीं दिया गया कि वह इस देश के अधिकांश लोगों की भाषा थी श्री नाहाटा तो संविधान सभा में नहीं थे। मैं संविधान सभा का एक सदस्य था। उस समय भी मैं हिन्दी साहित्य सम्मेलन का अध्यक्ष था। हिन्दी को राजभाषा का जो पद दिया गया, वह सर्वमत से दिया गया। अभी भी यह गलत प्रचार किया जा रहा है कि संविधान सभा में केवल एक सदस्य के बहुमत से हिन्दी को राजभाषा का पद दिया गया। यह गलत बात है संविधान सभा में हिन्दी को राजभाषा का पद सर्वसम्मति से दिया गया। प्रस्ताव रखा था दक्षिण के श्री गोपालस्वामी अय्यंगर ने और संविधान सभा में अहिन्दी भाषा भाषियों का बहुमत था।

हिन्दी को यह पद इसलिए दिया गया कि इस देश के लगभग आधे लोगों की वह मातृ भाषा है और शेष स्थानों में, कुछ छोटे छोटे स्थलों को छोड़ कर, वह समझी जाती है। इसलिए श्री नाहाटा के इस तर्क का मैं विरोध करता हूं कि हिन्दी को राजभाषा का पद इसलिए नहीं दिया गया कि अधिक लोगों की भाषा थी, क्योंकि संविधान सभा में तर्क यही था कि उसी भाषा को राजभाषा का पद देना चाहिए जो सब से अधिक लोग बोलते हैं और जो सब से अधिक क्षेत्र में समझी जाती है। यदि हिन्दी की उपभाषाओं को डायलेक्ट्स को, हम शिड्यूल में भी भाषा के रूप में स्थान दे देंगे, तो फिर तो सचमुच हिन्दी का कोई स्थान नहीं रह जायेगा।

मेरे पूर्वज राजस्थान में थे। वे लोग 175 वर्ष पहले जैसलमेर, राजस्थान से जबलपुर गये थे। मुझे खेद है कि मैं स्वयं राजस्थानी नहीं बोल सकता हूं, परन्तु मैं राजस्थानी अच्छी तरह से समझ सकता हूं और भाषा मेरा एक विषय रही है—राजनीति में नहीं, प्रारम्भ से ही। इसलिए मेरा निवेदन है कि जो लोग राजस्थानी और दूसरी उपभाषायें बोलते हैं, उन को इस बात से संतुष्ट हो जाना चाहिए कि उन उपभाषाओं को साहित्य अकादमी में साहित्यिक बोलियों के रूप में स्थान मिला

जाये। लेकिन यदि इन उप भाषाओं का शिड्यूल में पृथक् पृथक भाषायें मान कर स्थान दिया गया, तो देश का बड़ा भारी अनर्थ हो सकता है। इसलिए जो विधेयक महाराजा साहब ने रखा है, मुझे खेद के साथ उस का विरोध करना पड़ रहा है।

श्री प्रकाशवीर शास्त्री (हापुड़) : सभापति महोदय, महाराज कर्णी सिंह ने जो विधेयक उपस्थित किया है, मैं उसका विरोध करने के लिए खड़ा हुआ हूं। मेरे विरोध के कुछ आधार हैं। महाराज कर्णी सिंह अभी कुछ देर पहले यह कह रहे थे कि यदि कोई हिन्दी बोलने वाला राजस्थान के किसी कोने में चला जाय तो वह राजस्थानी को नहीं समझ सकेगा और इसी से राजस्थानी और हिन्दी का एक बहुत बड़ा अन्तर प्रतीत होता है।

डा० कर्णी सिंह : मैंने यह नहीं कहा। मैंने कहा कि हम एक दूसरे की गुजराती मराठी और पंजाबी समझते हैं।

श्री प्रकाशवीर शास्त्री : सबसे पहले तो मैं यह कहना चाहता हूं कि राजस्थान में प्रचलित विभिन्न बोलियों में साहित्यक आधार पर कितना भेद है। मारवाड़ के क्षेत्र में, जो जोधपुर डिवीजन कहलाता है, मारवाड़ी बोली जाती है। मेवाड़ के क्षेत्र में, जो उदयपुर डिविजन कहलाता है, मेवाड़ी बोली जाती है। कोटा-बूंदी के क्षेत्र में हाड़ोती बोली जाती है। जयपुर के क्षेत्र में ढूंढारी बोली जाती है। गुड़गांव से लगते हुए मेवात के क्षेत्र में मेवाती बोली जाती है। ब्रज से लगते हुए भरतपुर क्षेत्र में ब्रज बोली जाती है। प्रतापगढ़ में मालवी बोली जाती है और जैसलमेर के क्षेत्र में, जिस में अभी नई रेलवे लाईन का उद्घाटन हुआ है, भाटी बोली जाती है। अब मैं आप से यह पूछना चाहता हूं कि महाराज कर्णसिंह इन बोलियों में से कौन सी बोली को राजस्थानी भाषा का स्थान देना चाहते है।

श्री अमृत नाहाटा : आप किस को देना चाहते हैं ?

श्री प्रकाशवीर शास्त्री : हमारे देश में एक छोटी सी कहावत है कि दस मील की दूरी पर भाषा अपना स्वरूप बदल लेती है। जैसा कि अभी हमारे मित्र बता रहे थे, अगर मेरठ जिले का कोई रहने वाला बलिया, देवरिया में चला जाय, तो वह वहां पर प्रचलित हिन्दी या उस की शैली को समझ सकेगा इस में सन्देह दिखाई देता है। इसी तरह से क्या बलिया देवरिया का कोई आदमी झांसी और हमीरपुर की बुन्देलखंडी को समझ सकेगा?

यह तो दूर की बात है हरियाना वह राज्य है, जो हिन्दी के नाम पर बनाया गया है। यह उस समय की बात है, जब हमारे देश में ब्रिटिश गवर्नमेंट का राज्य था। पानीपत के स्टेशन पर हरियाणा के दो किसान खड़े हुए थे। दिल्ली की ओर से रेल आ रही थी। जब सिगनल हुआ तो उस को देख कर एक किसान दूसरे को कहता है, "देख वे भाई बन्दकी, म्हारे बटे की इंग्रेज का किसा राज तपं से, लाकड़ भी सलाम करण लाग रहें सैं।" मैं आप से यह पूछना चाहता हूं कि क्या यह हिन्दी है या नहीं। यह उस राज्य की बात है, जो हिन्दी के नाम पर बना है।

पीछे जिस समय सहारनपुर में गंगा से नहर निकली जा रही थी, उस समय एक ठेकेदार ने, जो उस नहर को खुदवा रहा था, सहारनपुरी बोली में एक कविता का ग्रन्थ लिखा। उस ने प्रारम्भ में ईश्वर की स्तुति में सहारनपुर की बोली में जो दो पंक्तिया लिखीं वह मैं आपको बताता हूं "तू ही म्हारा माल्लक, तू ही म्हारा खाल्लक, तू ही म्हारा बाप्पू और हम तेरे बाल्लक"। वह भी एक हिन्दी है।

[श्री प्रकाशवीर शास्त्री]

इसी तरह से अगर आप मथुरा और अलीगढ़ में पहुंच जाइये, तो वहां पर हिन्दी ब्रज का स्वरूप ले लेती है । फैजाबाद के पास अवधी का स्वरूप धारण कर लेती है और उस से थोड़ा आगे मैथिली और भोजपुरी का स्वरूप ले लेती है ।

मैं निवेदन करना चाहता हूं कि हिन्दी ने देश के भिन्न भिन्न भागों में स्थान-भेद से अपने स्वरूप में परिवर्तन किया है उसी प्रकार का उसका एक स्वरूप राजस्थानी का भी है।

मेरे मित्र,श्री नाहाटा, कह रहे थे कि मीरा के गीत हिन्दी भाषा के लिये एक बहुत बड़ी देन है। मीरा के गीतों का कौन अपमान करता है? मीरा का कौन सा गीत है जिस को हिन्दी में सम्माननीय स्थान प्राप्त नहीं है? मीरा, सूर, तुलसी, केशव, जायसी इन सभी ने समय समय पर अपने गीतों से हिन्दी साहित्य के भंडार को भरा है । हिन्दी साहित्य में अभिवृद्धि की है । आज भी हिन्दी साहित्य सम्मेलन, प्रयाग की सर्वोच्च परीक्षा, साहित्य रत्न, में पृथ्वीराज रासो पढ़ाया जाता है, जो डिंगल भाषा में लिखा गया है यही स्थिति चन्द्रवरदाई की कविताओं की है ।

मेरे कहने का स्पष्ट अभिप्राय यह है कि महाराज कर्णी सिंह आज इस प्रकार की मांग रखकर उन लोगों के हाथ में एक बहुत बड़ा हथियार देना चाहते है, जो हिन्दी का विरोध कर रहे हैं और इसी आधार पर दिखाना चाहते हैं कि हिन्दी का अपना कोई स्वरूप नहीं है, यह एक विकृत भाषा है. . . .

डा० कर्णी सिंह : यह मैंने नहीं कहा ।

श्री प्रकाशवीर शास्त्री : लेकिन आप के इस विधेयक का निश्चित रूप से वही परिणाम होगा जिस परिणाम को आप लाना चाहते हैं । अभी कुछ देर पहले आप कह रहे थे कि राजस्थानी भाषा में एक साप्ताहिक पत्र निकलता है । मैंने देखा नहीं वह साप्ताहिक पत्र कौन सा है. . . (**व्यवधान**) . . . मैं महाराज कर्णी सिंह से यह पूछना चाहता हूं कि यह जो साप्ताहिक पत्र आप हाथ में लेकर दिखा रहे हैं क्या आप बताएंगे कि राजस्थान में इसके कितने ग्राहक हैं ? दूसरी बड़ी बात मैं कहना चाहता हूं, राजस्थान से अंग्रेजी का कोई पत्र आज प्रकाशित नहीं होता । दैनिक पत्र जितने राजस्थान से प्रकाशित होते है वह सारे के सारे हिन्दी भाषा के अन्दर प्रकाशित होते हैं । अगर राजस्थानी भाषा इस प्रकार की होती तो राजस्थान में जयपुर से राजस्थानी भाषा में भी पत्र प्रकाशित हो सकते थे । तीसरी बात यह है, सभापति जी, आप तो भाषा शास्त्र के स्वंयं विद्वान हैं । आप जानते हैं कि कोई भी भाषा, भाषा का स्थान तब लेती है जब उस का अपना कोई व्याकरण हो । व्याकरण के आधार पर ही फिर वह भाषा,भाषा का रूप लेती है । मुझे बड़ी प्रसन्नता होती अगर महाराज कर्णी सिंह जी अपने भाषण के अन्दर बताते कि राजस्थानी का व्याकरण कौन सा है और कौन पाणिनि हैं जिन्होंने इस व्याकरण की रचना की है ?

जहां तक लिपि का सवाल है अभी आप कह रहे थे कि मराठी की लिपि भी देवनागरी है और मराठी की लिपि देवनागरी होते हुए भी मराठी भाषा एक स्वतंत्र भाषा है । तो मैं पूछना चाहता हूं कि लिपि तो गोरखाली जो नेपाल में बोली जाती है उस की भी देवनागरी है । लेकिन गोरखाली भाषा का अपना एक स्वतंत्र स्थान है । मेरा कहना यह है कि लिपि के भेद से भाषा का भेद नहीं होता ।

हां, यह बात समझ में आई जो हमारे मित्र नाहाटा साहब ने कही कि राजस्थानी को बोली मत मानो लेकिन साहित्य अकादमी उसको एक पृथक भाषा के रूप में स्थान दे, ताकि राजस्थान में समय समय पर जो साहित्य सृजन हुआ है उस साहित्य की रक्षा हो। हमारे मित्र ने कहा कि 3 लाख पुस्तकें हस्तलिखित पड़ी हुई हैं। मैं यह चाहूंगा कि शिक्षा मंत्रालय या भारत सरकार का जो भी विभाग इस कार्य की देख रेख करता हो वह इन पुस्तकों को देखे। अगर उन पुस्तकों के अन्दर ऐसा किसी प्रकार का साहित्य जो देश की अगली पीढ़ी को कुछ देन दे सकता है तो उस साहित्य की रक्षा की जाय और उस का प्रकाशन किया जाय। लेकिन उस का अभिप्राय यह नहीं कि नाहाटा साहब या कर्णी सिंह जी यह कहें कि राजस्याननी को और एक सोलहवी स्वतन्त्र भाषा के रूप में इस देश में स्वीकार कर लिया जाय। इस प्रकार से एक उस सर्वसम्मत निश्चय से जो 20 वर्ष पहले हम ले चुके हैं उस से हम पीछे हट जायेंगे। इसलिये मेरा कहना यह है कि जिस प्रकार कुछ हिन्दी का विरोध करने वाले लोगों ने अब से कुछ समय पहले एक नारा लगाया और सुनने में वह बड़ा अच्छा लगा कि चलो न अंग्रेजी को राजभाषा बनाओ न हिन्दी को बनाओ, संस्कृत को राजभाषा बनाओ। उसी प्रकार की चाल यह भी है। वह जानते थे कि उस में व्यावहारिकता नहीं हो सकती थी। लेकिन यह समझते थे कि विरोध करने के लिए इसका एक प्रकार यह हो सकता है। इसी प्रकार की स्थिति राजस्थानी के नारे के अन्दर भी है। राजस्थानी की जो बोलियां हैं, उन में जो साहित्य है उन के प्रति हमारा उतना ही सम्मान है जितना कि महाराज कर्णी सिंह जी को होगा या किसी भी देशवासी को साहित्य के प्रति हो सकता है। लेकिन इसका यह अभिप्राय कदापि नहीं कि जो बोली है उस को भाषा का स्थान दे दिया जाय। मैं इस आधार पर इस विधेयक का सख्त विरोध करता हूं। बुद्धिमत्ता के नाते महाराज कर्णी सिंह से भी अनुरोध करूंगा कि वह इस विधेयक को ऐसे गलत समय पर लाये हैं जब कि भाषा के आधार पर देश में आग लगी हुई है। ऐसे समय में वातावरण को और विषाक्त करना यह उन की अपनी किसी मनोवृत्ति का परिचायक हो सकता है, लेकिन इस के पीछे कोई गंभीरता या बुद्धिमत्ता नहीं है। इसलिये मैं फिर अनुरोध करूंगा कि वह इस विधेयक को वापस ले लें और कहें कि जो स्थिति देश में है और ये भाषा के संबंध में हम ने संविधान में निर्णय लिया है उसी निर्णय का स्वागत किया जाय।

SHRI TENNETI VISWANATHAM (Visakhapatnam): Mr. Chairman, Sir, thank you very much for the opportunity given to me.

राजस्थानी व्याकरण रिटेन बाई श्री नरोत्तम दास।

The question was raised whether there is a written grammar of Rajasthani. I just enquired from Mr. Karni Singh and he has given me this book whose title I have read out. If Rajasthani people say that their language is different from Hindi and if Linguistic Commission says the same thing, why should I quarrel? If Rabindranath Tagore says that Rajasthani language is so vigorous and powerful, and its literature forms a part of the world literature, we should all be proud of Rajasthani. And let us say, 'Go ahead'. Why should we reduce it to the status of a mere dialect when people like Rabindranath Tagore were able to give us examples of songs which form part of world literature. The arguments given by Dr. Karni Singh were really very convincing to an objective listener like me and that was why I sought your indulgence and you were good enough to allow me a few minutes.

The Census Report has referred to the Rajasthani language and has given one crore and forty-nine lacs as the

[Shri Tenneti Viswanathan]

number of people speaking and writing it. Now what is the use of our quarrelling over it? If there is an entity called Rajasthan, if Todd writes 'Annals of Rajasthan',—and most of us derive our inspiration on Indian nationalism from the great heroic tales from Rajasthan, and if those Rajasthanis come and say that they have got a language, if those gentlemen come and say, "Do give a place for Rajasthani in the Schedule.", then let us give it. Let us give it in good-time, as Dr. Karni Singh said. Let us do a good thing in good time. Even a good thing done at a wrong time will not produce results. We have been seeing in this country that things which ought to be done today are not done today but are postponed and thus we are giving rise to all kinds of unnecessary suspicions and quarrels. Let us not, therefore, give room to the Rajasthanis who come from an area which has given us the most heroic traditions to this country, to go into any agitational path.

I heartily support the Bill moved by Dr. Karni Singh.

SHRI SEZHIYAN (Kumbakonam): I rise to support ....

SHRI RANDHIR SINGH: No body from this side? Haryana is contiguous to Rajasthan.

MR. CHAIRMAN: I have called Shri Sezhiyan.

SHRI SEZHIYAN: I rise to support the Bill introduced by Dr. Karni Singh asking for a place of honour for his mother-tongue in the Eighth Schedule. When I support this I want to assure Shri Prakash Vir Shastri and others that I am not opposed to anything else. As a Tamilian, I have got a fond affection for my own mother-tongue; I concede the same affection, the same human sentiment, to Seth Govind Das and Shri Prakash Vir Shastri. Similarly, I want to concede the same right to Dr. Karni Singh also..(Interruptions.. This is a question which should be considered above party lines. This has been amply demonstrated by another Member who followed Dr. Karni Singh. Even those who come from Congress ranks should rise up and say that Rajasthani should be given place; political considerations should not play any part here.

Therefore, when we consider this question, only two considerations should find a place in our arguments, namely, whether, as per the linguistic studies, as per philology, Rajasthani is an independent and distinct language to be considered, and secondly, whether it is considered as such in the political sense. If one were to go through the Census Report of India and philology, one will find that the world languages have been divided into four big families: Austric, Tibetan-Chinese, Dravidian family and Indo-European family. The Indo-European family has been sub-divided as Indo-Aryan sub-family; and Rajasthani language, as a language, finds a place in the Central Group of Inner Sub-Branch of Indo-Aryan Sub-Family. This Census Report has been prepared by persons of competence who know the linguistic pattern in the country and advice of eminent men like Dr. Suniti Kumar Chatterji and others has been taken. In this report it has been very clearly stated, 'Rajasthani language with its several dialects, has been included in the central group of the inner sub-branch of Indo-Aryan sub-family scheme.' It further says that Rajasthani has been treated as an independent language of the Central group.

One thing more I want to say because in the Census Report it has been given out that 14.9 million people have this as their mother tongue. Some people are raising that there are some sub-dialects. The Census Report concedes that point because in the opening words it says 'Rajasthani language has several dialects'. What about Hindi which has been said to be spoken by 133 million people? It contains as many as 97 dialects which constitute this figures. It contains

Aggarwali, Bundelkhandi, Bhagri, Bhagini, as many as 97 dialects. On the score that it contains as many dialects as 97, I cannot say that there is no language as Hindi. It will be too absurd. Therefore, just because Rajasthani has so many dialects, you cannot say that it is not a language. It has been conceded even in the Census Report. One thing we should see is whether Rajasthani is a language. It has been conceded by philologists and linguists because for any language to be considered an independent language, it should satisfy certain norms. It should have a different, basic pattern—its grammar, its syntax. Presence of mere common words does not follow that one language should be merged with the other language. In the same breath of logic I can say that there are many words which are found common between Malayalam and Tamil, between Tamil and Telugu and between Kannada and Tamil. By using the same argument I cannot say that all the four languages should be included in one language, that is, Tamil. The criterion is whether it has a district grammar, whether it has a distinct syntax, whether it has got a long tradition and literature by itself, whether it has been used by a set of people who show affinity and affection to that language when they are given the choice of a certain other language. All these tests have been proved by eminent linguists because Dr. Suniti Kumar Chatterji, when approached on the subject, gave a verdict that following the norms of this one, it has got a place by itself. Therefore, I would plead for giving a place of honour in the Eighth Schedule for the Rajasthani language. It has been treated as an independent language ont only in the Census Report but by eminent linguists also.

Then the second question comes. As per linguistic studies, as per the branch of philology, it has been treated as a separate language, accepted by eminent men like Dr. Suniti Kumar Chatterji, Poet Rabindranath Tagore, Pandit Madan Mohan Malaviya—all of them have conceded that point that it is an eminent language with a hoary literature and tradition. The only point now is the political one. Are we going to concede the demand of the Rajasthani people? And the Rajasthani people, irrespective of their Party affiliations, whether he is an Independent or Congressman, want this. Suppose the Rapasthani people did not want, then I am not going to thrust it on them. They want it that their mother tongue be recognized. It should not be construed as an opposition to anyone-else, it should be construed as a basic fundamental thing.

Mr. Prakash Vir Shastri was asking whether there are any magazines. I want to ask him personally whether there are any wide-spread magazine in the Sindhi language which has been spoken by 13 lakhs of people. It may be bceause they are numerically small or backward. Suppose there are no facilities, we should see that they get all the facilities. When there are about 15 million people speaking this language, we should see why it has not grown, why they have not got those facilities. Instead of giving them facilities, etc., we should not take advantage of it. Therefore, this is a very just claim to be considered by this House. I hope steps would be taken in time, as Mr. Tenneti Viswanatham said, good things should be done in time.

Sir, with these few words I wholeheartedly support this Bill and plead that it be passed.

मस्टर भोला नाथ (भलवर) : सभापति महोदय, यह राजस्थानी लैंग्वेज के बारे में जो बिल भाया है भोर जिसे महाराज कर्णी सिंह जी ने पेश किया है, में समझता हू कि हिन्दुस्तान के भन्दर जो फूट के बीज भब तक बोते भाये हैं. उसी सामन्तवादी तत्व की यह सूचना है। उन्होंने साफ तौर से कहा है भ्रोर वह जोधपुर, बीकानेर की पुरानी हिस्ट्री को याद करते हैं। बीकानेर महाराजा

[मास्टर भोला नाथ]

महाराज जोधपुर के रहने वाले हैं और जोधपुर से बीकानेर गये हैं और तीसरी स्टेट जिसकी लाख से ज्यादा आबादी नहीं है, वहीं से मेरे साथी नहाटा साहब आये हैं उन्होंने जैसलमेर का जिक्र किया है। उस भाग में बोली जाने वाली कोई छोटी-मोटी भाषा, टूटी-फूटी भाषा, जिसके बारे में अखबारों में छपा है, खास तौर से राजस्थान का अखबार "राष्ट्रदूत" जो कि वहां का प्रोमिनेंट अखबार है, वह कहता है कि यह सिंगार–रस की भाषा है, इस में तत्कालीन नरेशों के शौर्य का जिक्र है, इस के अलावा इस में कुछ नहीं है ।

डा० कर्णी सिंह : आप के गांव में लाखों लोग इसे नहीं बोलते हैं, सिर्फ राजालोग बोलते हैं ।

मास्टर भोला नाथ : उस में आपके शौर्य की ही गाथा है । मैं आपको एक बात और बतलाऊं—बीकानेर में एक छोटी सी असेम्बली थी, यह आपका खुद का विचार है जो "सत्य विचार" के नाम लिखा गया था, उस में लिखा है कि जो भाषा वहां रखी गई थी यानी विधान सभा की भाषा "हिन्दी" निर्णीत की गई थी । उस समय राज्य आपके हाथ में था, आप यदि मारवाड़ी भाषा या बीकानेरी भाषा उस समय बोलते थे, तो आप उस को उस विधान सभा में जारी करते, लेकिन आपने हिन्दी को जारी किया और आज हिन्दुस्तान की पालियामेंट में आकर बैठकर आप यह ख्वाब देखते हैं कि राजस्थानी जिसको आप अपने राज्य में बुलवा नहीं सके, अपनी विधान सभा में नहीं रख सकें, उस को आप यहां लाना चाहते हैं । इस से ज्यादा अफसोस की बात और क्या हो सकती है ।

मैं भी राजस्थान का रहने वाला हूं, वहां के एडमिनिस्ट्रेशन में भी रहा हूं. . . .

डा० कर्णी सिंह : हम इमोशनल इंटीग्रेशन चाहते हैं ।

मास्टर भोला नाथ : वहां की विधान सभा का एम० एल० ए० रहा हूं, शिक्षा विभाग से भी मेरा सम्बन्ध रहा है, लेकिन राजस्थान में राजस्थानी की कोई किताब पाठ्य-पुस्तक के रूप में मैंने नहीं देखी . . . .

श्री अमृत नहाटा : इस का मतलब है है कि राजस्थान में शिक्षा का विकास नहीं हुआ ।

मास्टर भोला नाथ : यह ठीक ह और इसलिये नहीं हुआ कि राजस्थान के अन्दर आप लोगों ने, राजा लोगों ने हमेशा अंग्रेजी को रखा, आपके यहां प्राईम मिनिस्टर हमेशा अंग्रेज हुआ करते थे । जोधपुर में भी अंग्रेज होता था और इन के यहां भी अंग्रेज होता था या पाणिकर साहब को बनाया था जो दक्षिण भारतीय थे और अंग्रेजी बोलते थे. . . . (व्यवधान) . . .

डा० कर्णी सिंह : आजादी के बाद की बात लीजिये ।

मास्टर भोला नाथ : महाराजा साहब कह रहे हैं कि यह लिंग्विस्टिक प्रान्त की बात नहीं है, आजादी के बाद की बात लीजिये– मैं वही कहना चाहता हूं । आपको याद होगा राजस्थान का नाम सब से पहले मत्स्य राज्य रखा गया था, लेकिन बाद में ये राजा– महाराजा चूंकि थोड़ा स अपना नाम रखना चाहते थे, इसलिये सरदार पटेल साहब ने इनको खुश करने के लिये राजस्थान नाम रखना मान लिया था क्योंकि ये अपने राज के शब्द को जिन्दा रखना चाहते थे। वैसे राजस्थान नाम का कोई प्रदेश नहीं था, बल्कि इस को राजपूताना कहा जाता

था। किसी लेखक ने मेवाड़ का इतिहास लिखने समय कहीं पर राजस्थान शब्द का प्रयोग किया था, बस उसी को लेकर राजस्थान नाम रख लिया गया। बल्कि मैंने इस पर संशोधन पेश किया था, कांस्टीट्यूशन में अमेंडमेंट पेश किया था कि इसका नाम राजस्थान नहीं रहना चाहिये; क्योंकि यह हमें राजाओं की याद दिलाता है, इस का नाम अरावली प्रदेश रखा जाये। इसका नाम राजस्थान क्यों रखा जाये, अगर ऐसा ही है तो आप लखनऊ का नाम भी नवाबी-स्थान रखिये, मध्य भारत का नाम ग्वालियर के नाम पर रखिये। लेकिन यह राजस्थान का नाम क्यों रखा जाता है ?

16.20 hrs.

[MR. SPEAKER *in the Chair*]

DR. MAITREYEE BASU (Darjeeling): How can he suggest change in the name of Rajasthan?

मास्टर भोला नाथ : मैं आप से निवेदन करना चाहता हूं कि यह जो राजस्थानी का नाम यहां पर लाया गया है वह बिल्कुल गलत तरीक़े से लाया गया है और उस प्रान्त का नाम भी यह राजस्थान प्रान्त नहीं होना चाहिए (व्यवधान) अब यह उत्तर प्रदेश का नाम उत्तर प्रदेश इस वजह से है कि वह उत्तर में स्थित है। मध्य प्रदेश का नाम मध्य प्रदेश इसलिए है क्योंकि वह मध्य में है और इसी सिद्धान्त पर हिमाचल प्रदेश का नाम हिमाचल प्रदेश रक्खा गया है। इसलिए यह मेरा कहना है कि राजाओं के नाम से तो कोई प्रदेश नहीं है और इसका नाम राजस्थान नहीं होना चाहिए। महाराजा साहब यह राजस्थानी लैंग्वेज का नाम क्यों रखते हैं ? महाराज कर्णी सिंह में कुछ दम हो तो उनको साफ़ तौर से कहना चाहिए था कि मैं अपने इलाके की भाषा का नाम मारवाड़ी भाषा रखना चाहता हूं। वहां पर मारवाड़ में मारवाड़ी बोली जाती है तो आप को मारवाड़ी नाम रखना चाहिए था। लेकिन उसमें आपका कोई समर्थन करने वाला नहीं है। खाली वह जो जोधपुर साइड के नहाटा साहब हैं वह आप के लिए—बोल रहे हैं, लेकिन और कोई आपके समर्थन में नहीं बोलेगा। वह जोधपुर का हिस्सा है वह आप को ध्यान में रखना चाहिए। (व्यवधान) आप अच्छे तरीक़े से जानते हैं कि गुजरात में गुजराती बोली जाती है, मारवाड़ में मारवाड़ी बोली जाती है, मेवाड़ में मेवाड़ी बोली जाती है और उसी तरह भरतपुर और मथुरा के आसपास बृजभाषा बोली जाती है। जैसा कि मैंने अभी कहा मारवाड़ में मारवाड़ी भाषा बोली जाती है इसलिए मैं यह कहे बगैर नहीं रह सकता कि यह जो महाराजा कर्णी सिंह ने राजस्थानी के बारे में अपना बिल पेश किया है वह राजस्थान में और हिन्दुस्तान में शरारत के बीज बोने के अलावा और कोई चीज नहीं है।

अभी जैसा आपने साहित्य अकादमी के बारे में कहा तो डा० त्रिगुण सेन की चिट्ठी में साफ़ तौर से कहा गया है कि राजस्थानी भाषा में साहित्यिक दर्जा देने का अभी कोई सवाल नहीं है। उस को मैं पढ़े देता हूं :

"Request for the recognition of Rajasthani. Rajasthani language did not satisfy the criteria laid down by the Committee of Linguistic Experts. The Committee was not in a position to recognise it as a modern language for purpose of recognition by the Sahitya Akademi as one of the Indian languages."

साहित्य अकादमी राजस्थानी भाषा को को रैकगनाइज करने के लिए तैयार नहीं है बल्कि वह और ज्यादा इसे कंडैम करते हैं।

"They are included in the programme of the Akademi which composes publications of the known material regarding literary

[मास्टर भोला नाथ]

activities in a particular language and the translation of literary classics ....".

अब यह आप नहीं कह सकते हैं कि वह अकादमी का कसूर है । अकादमी का कसूर नहीं है बल्कि आपका कसूर है कि आप इस तरह से उसे साहित्य अकादमी में शामिल नहीं करवा सके ।

अभी एक दूसरा सवाल महाराजा साहब ने उठाया कि यह सिंधी को क्यों रैकगनाइज़ किया गया है । मैं यह जो आपका पेपर्स इन इंडिया 1967 छपा हुआ है उसमें से मैं कोट करना चाहता हूं । अभी इन्होंने कुछ पत्र दिखलाये लेकिन यह जो छपा हुआ है, पेज 242 में उसमें लिखा हुआ है कि हिन्दी में 13 अख़बार छपते हैं, वीकली 140 छपते हैं । उसी तरीक़े से सिंधी में डेली तीन छपते हैं, वीकली 6 छपते हैं, लेकिन यह राजस्थानी के बारे में उसमें कोई जिक्र नहीं है न साप्ताहिक का जिक्र है न मासिक का ही कोई जिक्र है । सिंधी की जिसकी कि महाराजा साहब ने आलोचना की उसका तो जिक्र है लेकिन यह आप की राजस्थानी का कोई जिक्र नहीं है... (**व्यवधान**) इसलिए मेरा आप से निवेदन है कि यह जो प्रस्ताव लाया गया है यह बिल्कुल अपने पुराने संस्कारों को चालू रखने के लिए लाया गया है । यह राजस्थान का एक नक्शा बन चुका है जिसमें हम सब भाषाओं के लोग शामिल हैं, भिन्न भिन्न भाषाओं के बोलने वाले हैं चाहे वह बृजभाषा हो, गुजराती हो या ढूबड़ी आदि हो ।

एक खास बात मैं यह कहना चाहता हूं कि महाराजा साहब ने जानबूझ कर गंगानगर का जिक्र नहीं किया क्योंकि वह गंगानगर का इलाक़ा आम तौर पर पंजाबी भाषा बोलता है और उनकी मांग थी कि हम को इस बीकानेर स्टेट में से जो बीकानेर वाली रानी स्टेट है उसमें से निकल कर हम लोग पंजाब में चले जायेंगे । मेरा कहना है कि यह आप राजस्थान की जो एक नई समस्या खड़ी करना चाहते हैं तो मैं कहना चाहता हूं कि राजस्थानी लैंग्वेज के नाम से कोई उसका साहित्य नहीं है और जिसको किसी राज्य ने नहीं माना । 22 रजवाड़े जो कि राजस्थान में शामिल हैं उन्होंने भी इसे नहीं माना है । मैं चाहता हूं कि डा० कर्णी सिंह ने जो बिल पेश किया है उसको वापिस ले लें ।

श्री मीठा लाल मीना (सवाई माधोपुर) : उपाध्यक्ष महोदय, मैं माननीय सदस्य डा० कर्णीसिंह के राजस्थानी को सांवैधानिक मान्यता प्रदान किये जाने सम्बन्धी प्रस्ताव का समर्थन करता हूं । लेकिन यह राजस्थानी को सांवैधानिक मान्यता दिये जाने तथा राजस्थान के तीन करोड़ आदमियों के मुंह पर लगाये गये ताले को भारत सरकार स्वयं एक विधेयक प्रस्तुत कर खोलती तो वह ज्यादा अच्छा होता ।

राजस्थानी का नाम प्राचीन नहीं बल्कि आधुनिक है । इसमें कई भारतीय भाषाओं का समावेश है जैसे मेवाती, मालवी, बागड़ी, मारवाड़ी, और ढूंढाड़ी तथा कुछ उपबोलियां भी हैं । इन सभी बोलियों के समावेश को राजस्थानी नाम दिया है ।

मैं भी उत्तर प्रदेश और राजस्थान के उस इलाक़े में से आता हूं जो कि उत्तर प्रदेश से मिलता जुलता है । वैसे मेरे भाई कई यह कहते हैं कि मारवाड़ी नहीं बोली जाती लेकिन कई भाषाओं का समावेश होकर जो भाषा है मैं उसी भाषा में बोलता हूं । राजस्थानी साहित्य तीन शैलियों में लिखा गया है । (1) जैन शैली, (2) चरण शैली, और (3) लौकिक शैली । राजस्थानी का साहित्य बहुत प्राचीन है और साथ ही साथ विस्तृत भी है । जब भारत की अन्य देश-भाषायें अभी गर्भ में ही थीं तो राजस्थानी में एक फलता फूलता

साहित्य विद्यमान था । राजस्थानी के बहुत बड़े-बड़े महाकाव्य पृथ्वीराज रासो तथा वंश भास्कर आदि महाकाव्य हैं जो कि आज के दिन भी हमारे साहित्य में बहुत बड़ा स्थान बनाये हुए हैं । वीर गाथा काल में तो बहुत सी पुस्तकें लिखी गईं । पद्य साहित्य के साथ-साथ गद्य साहित्य भी राजस्थानी में आरम्भ से ही लिखा जाता रहा है यहां तक कि हिन्दी के प्राचीनतम गद्य के उदाहरण राजस्थानी के ही हैं ।

इसके अलावा राजस्थानी का कथा साहित्य भी बहुत विस्तृत है । सन्त साहित्य में तो राजस्थानी सभी भाषाओं से ऊपर है । इस भाषा का अपना अलग शब्दकोष व व्याकरण है । मुरारीदान का डिंगल दोष प्रसिद्ध है । राजस्थानी भाषा का साहित्य प्राचीन काल से उपलब्ध है और उसका साहित्य हिन्दी के साहित्य से या किसी भी भारतीय भाषा के साहित्य से आसानी से टक्कर ले सकता है । राजस्थानी भाषा का कवि केवल कवि ही नहीं होता, वह कलम के साथ-साथ तलवार का भी धनी होता है । उसकी सप्राण कलम का चमत्कार संसार अनेक बार देख चुका है । मैं चाहूंगा कि राजस्थानी भाषा को मान्यता देकर भारत की अन्य भाषाओं के साथ उसका प्रचलन हो और वह उस तरह प्रचलित रही होती तो आज जिस प्रकार चीन व पाकिस्तान ने भारत पर आक्रमण किया था अगर राजस्थानी भाषा का भी साहित्य लोगों में उसी तरह से प्रचलित रहा होता तो भारतीय लोगों में उससे दुगना जोश आ जाता और वह शत्रुओं के हमलों का और भी ज्यादा जोर से जवाब दे सकते थे । उनके प्राचीन काव्यों की महाराणा प्रताप व पृथ्वीराज के पुत्र की घटना सुप्रसिद्ध है और मैं समझता हूं आप लोगों ने उसे अच्छे तरीके से सुना होगा कि उसका अकबर के ऊपर कितना असर हुआ था ? इस राजस्थानी भाषा के बारे में पंडित मदन मोहन मालवीय ने यह कहा है :

"राजस्थानी वीरों की भाषा है । राजस्थानी का साहित्य वीर-साहित्य है । संसार के साहित्यों में उसका निराला स्थान है । वर्तमान काल में भारतीय नवयुवकों के लिये तो उसका अध्ययन अनिवार्य होना चाहिए ।"

इसी तरह रवीन्द्रनाथ ठाकुर ने कहा है : "रण सम्बन्धी राजस्थानी गीत संसार के किसी भी साहित्य और भाषा का गौरव बढ़ा सकते हैं ।" राजस्थान ने अपने रक्त से जो साहित्य निर्माण किया है उसके जोड़ का साहित्य और कहीं नहीं पाया जाता । राजस्थानी भाषा के साहित्य में जो एक भाव है, जो एक उद्वेग है, वह केवल राजस्थान के लिए ही नहीं सारे भारतवर्ष के लिए गौरव की वस्तु है ।"

राजस्थानी भाषा का भारत की अन्य भाषाओं में भी समावेश है । बृजभाषा व गुजराती तो इसकी सगी बहनें हैं जैसे अपभ्रंश, जाई जावई के स्थान पर राजस्थानी में जावै छै, गुजराती में जाय छै, हिन्दी में जाता है, बंगला में जाईते छै आदि होता है ।

कुछ माननीय सदस्यों ने कहा कि राजस्थानी भाषा में कोई पत्रिकाएं नहीं निकलतीं तो मैं उनको बतलाना चाहता हूं कि वर्तमान समय में तीन, चार मासिक पत्रिकाएं और एक पाक्षिक पत्र है । साहित्यिक संस्थाएं हैं जो साहित्य की प्रत्येक विधा पर साहित्य का प्रकाशन कर रही हैं । फिर यदि कोई बोली शक्ति संचय कर नियमबद्ध हो एक भाषा का रूप ले ले तो उसे भाषा न मानना कहां की ईमानदारी है ? यह भी नहीं भुलाया जा सकता कि इन्हीं परिस्थितियों से हिन्दी को भी गुजरना पड़ा था । जहां तक राजस्थान का सम्बन्ध है जब कांग्रेस ने शासन भार सम्भाला तभी उसके प्रान्तीय नेताओं ने केन्द्र के प्रति अपनी भक्ति का प्रदर्शन करने के लिये इस राजस्थानी भाषा का एक प्रकार से गला घोट दिया । किन्तु भाषा का जन्म और मृत्यु

[श्री मीठा लाल मीना]

राजनीतिक नेताओं के बस की बात नहीं होती। राजस्थानी का विकास होता रहा है, होता है और होता रहेगा। राजस्थान की दो ढाई करोड़ जनता की एक ही आवाज है कि जिस प्रकार अन्य भाषायें संसद् में सुनी जाती हैं उसी प्रकार हमारी राजस्थानी भाषा भी सुनी जाय। जिस राजस्थानी भाषा का विस्तार क्षेत्र के हिसाब से पहला स्थान है, जिस भाषा का प्रयोग करने से दुश्मन कांप उठता है दुःख की बात है कि उसे सरकारी भाषा बनाने में सरकार हिचक महसूस करती है। अन्य भाषाओं को सरकार स्वीकार करती है किन्तु राजस्थानी को नहीं। आखिर राजस्थानी ने क्या कसूर किया है कि जो भाषा हमारी समस्या का हल है जिसके सहारे हम किसी भी समस्या को हल कर सकते हैं आज सरकार उस भाषा को मान्यता देने के लिये तैयार नहीं है।

हमारे मित्र श्री प्रकाशवीर शास्त्री ने कहा कि राजस्थानी में व्याकरण नहीं है उसका शब्दकोश नहीं है लकिन मैं आप को बतलाऊं कि तेरहपन्थी साहित्यकारों का वह साहित्य है जिसमें श्लोकों की संख्या 80 हजार के लगभग है।

श्री स० मो० बनर्जी : उसको सभा-पटल पर रखिये।

श्री मीठा लाल मीना : उसको मैं सभा-पटल पर नहीं रखना चाहता लेकिन उसकी एक आध कविता जरूर पढ़ कर सुनाना चाहता हूं :

"भाई एहड़ा पूतरण जेहड़ा राणा प्रताप
अकबर सूतोऔझ कै जाण सिराणों सांप।"

यह सारी चीजें राजस्थानी भाषा में ही थीं न कि आप की हिन्दी में। मैं श्री भोला नाथ के लिये भी बतलाता हूं कि क्या लिखा है :

"और अकबरी याह तेज तिहारो दुरकड़।
नम नम सू निसरीयाह राण बिना के राजती"

जिस तरह से अकबर राणा प्रताप के तेज को किसी प्रकार कम नहीं कर सका उसी प्रकार से उन जैसे कितने लोग भी राजस्थानी भाषा को खत्म नहीं कर सकते। वह फलती-फूलती रहेगी। जब किसी चीज की सहायता नहीं की जाती तो वह खुद अपने आप रास्ता ढूंढ लेती है। इससे आप अन्दाजा लगा सकते हैं कि दूसरे प्रदेशों के संसद् सदस्य भले ही विरोध करते रहें, लेकिन राजस्थान के अधिकांश सदस्य इसका समर्थन अगर करते हैं तो मेरे ख्याल से इस को रोका नहीं जा सकता।

श्री प० ल० बारूपाल (गंगानगर) : *Spoke in Rajasthani**

श्री ओ० प्र० त्यागी (मुरादाबाद) : उपाध्यक्ष महोदय, मैं अपनी जन संघ पार्टी की ओर से इस बिल का विरोध करने के लिए खड़ा हुआ हूं। मुझे इस बात को जान कर बड़ा खेद हुआ है कि आज राजनीतिक नेता लोग जिनमें सामाजिक सेवा के बल पर आगे बढ़ने की योग्यता नहीं है आज जाति, भाषा और प्रान्त के नाम पर अपने नेतृत्व को आगे लाने का प्रयत्न कर रहे हैं और अपने स्वार्थ के लिए इस देश की एकता के ऊपर अपना झंडा खड़ा करने का प्रयत्न कर रहे हैं।

आज मैं कहना चाहता हूं कि राजस्थानी भाषा बहुत अच्छी है, इसलिये उसके विरोध का प्रश्न ही उपस्थित नहीं होता उस में बड़ा साहित्य है। लेकिन यह बिल जिस ढंग से आया है और उसमें जिस प्रकार की भावना पैदा की गई है, मैं समझता हूं कि वह बहुत ही खतरनाक है। अगर यह बिल पास हुआ तो केवल राजस्थानी भाषा का ही सवाल नहीं आता क्योंकि तब इस देश में जो भी बोलियां बोली जाती हैं उनको मान्यता देने का प्रश्न पार्लियामेंट में आयेगा। मैं राजा साहब से कहना चाहता हूं कि संविधान की आठवीं अनुसूची में भाषा का नाम आ जाने से ही

*The Member did not furnish the translation in Hindi or English, of his speach.

कोई भाषा राष्ट्र भाषा नहीं बन जाती। यहां पर सभी भाषाओं का समान दर्जा है। इसलिये उसके संविधान में आने न आने का कोई प्रभाव नहीं पड़ता। 8वीं अनुसूची में जो भाषायें दी हुई हैं उनके सम्बन्ध में 344वें अनुच्छेद में इस प्रकार लिखा हुआ है :

> "राष्ट्रपति, इस संविधान के प्रारम्भ से पांच वर्ष की समाप्ति पर तथा तत्पश्चात् ऐसे प्रारम्भ से दस वर्ष की समाप्ति पर, आदेश द्वारा एक आयोग गठित करेगा और एक सभापति और अष्टम अनुसूची में उल्लिखित भिन्न भाषाओं का प्रतिनिधित्व करने वाले ऐसे अन्य सदस्यों से मिल कर बनेगा जैसे कि राष्ट्रपति नियुक्त करे, तथा आयोग द्वारा अनुसरण की जाने वाली प्रक्रिया भी आदेश परिभाषित करेगा।"

इसका स्पष्ट अर्थ है कि राष्ट्रभाषा हिन्दी के विकास के लिये जितनी भाषायें 8वीं अनुसूची में हैं उनके सहयोग से हिन्दी भाषा की प्रगति की जाये। जब राजा साहब राजस्थानी भाषा की बात करते हैं तो मैं उनसे एक प्रश्न करना चाहता हूं कि जब उनको राजस्थानी भाषा से इतना प्रेम था तब वह अपने राज्यकाल में उस को लेकर क्यों नहीं आये ?

डा० कर्णी सिंह : मैंने राज्य कभी किया ही नहीं। जिन्होंने राज्य किया है, माननीय सदस्य उनसे पूछें। मैं तो केवल लोक सभा का सदस्य हूं।

श्री प्रो०प्र० त्यागी : : राजस्थान के जितने भी राजा थे क्या वह नालायक और अयोग्य थे कि उन्होंने अपने यहां हिन्दी भाषा को रखा। मैं राजा साहब से कहना चाहता हूं, जो कि इस बिल को लाए हैं कि जरा अपनी आस्तीन में मुंह डाल कर देखें कि क्या वह राजस्थान से दुश्मनी नहीं कर रहे हैं। (व्यवधान)

मैं आपको बतलाना चाहता हूं कि राजस्थानी जिस भाषा का नाम है वह मारवाड़ी है। राजस्थान में 22 बोलियां हैं। उन 22 बोलियों का अपना अपना अधिकार है और समान रूप में अधिकार है। मैं पूछना चाहता हूं कि क्या राजस्थान में 22 बोलियां नहीं बोली जातीं ? लेकिन राजस्थानी क्या है ? वह हिन्दी की बिगड़ी हुई बोली है। इस को सुन कर शायद लोगों को आश्चर्य होगा लेकिन मैं इस बात को उपस्थित करना चाहता हूं कि राजस्थानी क्या है। राजस्थानी में आकार का इंकार उच्चारण किया जाता है जैसे जन को जिण बोला जाता है। जन शब्द शुद्ध है और उसको बिगाड़ कर जिण कर दिया है। उसी तरह का मनुष्य है। सिरोही भाषा में उसको मिनक बोला जाता है। मनष्य की जगह मिनक कर दिया और वह राजस्थानी बन गई। चमकना शब्द है। उस को चिपकणा कर दिया। यह बिगड़ा रूप भाषा बन गई। यह बात मेरी समझ में नहीं आती। अभी राजा साहब बोल रहे थे कि इन्न शुद्ध शब्द है। राजस्थानी में उसको अन्तर बोलते हैं और वह शब्द बन गया बिगड़ा हुआ स्वरूप।

डा० कर्णी सिंह : गुजराती में क्या है?

श्री प्रो० प्र० त्यागी : बिगड़े हुए शब्द अगर भाषा बन जाते हैं तो यह बात मेरी समझ में नहीं आती।

श्री ग्रमृत नहाटा : ग्रन्तर से इस बना है ।

श्री ग्रो० प्र० त्यागी : यह माननीय सदस्य की बुद्धि का चमत्कार है ।

इसके पश्चात् इसका उल्टा अर्थात् इकार ग्रौर उकार का ग्रकार बन जाता है, जैसे मनुष्य का 'मनख' 'दिन' का 'दन' 'किनार' का 'कनार' उर्दू के शब्द 'हाजिर' का 'हाजर' 'मालूम' का 'मालम' 'दिल्ली' का 'दल्ली' ग्रौर 'मिलात' का 'मलाप' कर दिया तो हो गई राजस्थानी भाषा ! फिर राजस्थानी में 'स' का 'ह' हो जाता है जैसे जैसे 'सात' का 'हात' 'सो' का 'हो' ग्रौर 'साग' का 'हाग' ।

SHRI NAMBIAR: 'Mother' and 'Matha' English and Hindi are the same., वास्तव में यह हिन्दी का बिगड़ा हुग्रा स्वरूप है, लेकिन इसको एक ग्रलग भाषा बना कर खड़ा कर दिया गया है । जो हिन्दी हमारे साहित्य ग्रौर हमारी पुस्तकों में लिखी जाती है, मैं चैलेंज के साथ कहता हूं कि कोई बताए कि वह देश के कौन से क्षेत्र में बोली जाती है । जैसा कि सब जानते हैं, हर बीस मील के फासले पर बोली बिगड़ कर एक नई बोली बन कर खड़ी हो जाती है ग्रगर राजस्थानी को संविधान के शिड्यूल में सम्मिलित कर लिया गया, तो परिणाम क्या होगा ? भारतवर्ष में लगभग साढ़े सात सौ बोलियां हैं । उन सब को संविधान के शिड्यूल में सम्मिलित करने की मांग की जायेगी ग्रौर इस प्रकार भाषा के नाम पर यह संविधान एक जंगल बन जायेगा ।

मैं ग्रापको एक ग्रौर उदाहरण देना चाहता हूं इंगलैण्ड, स्काटलैण्ड ग्रौर वेल्ज में इंगलिश भाषा के उच्चारण में फ़र्क है । स्काटलण्ड में बोलते हैं 'गर्ल', 'वर्ल्ड'— इसमें 'र' का उच्चारण होता है, लेकिन वेल्ज में वह 'र' उड़ जाता है ग्रौर वहां बोलते हैं 'गल', 'वल्ड' । लेकिन केवल भाषा के उच्चारण में भेद होने से स्काटलैण्ड ग्रौर वैल्ज की भाषा नई नहीं बन जाती है । चूंकि इंगलिश भाषा के उच्चारण में ग्रन्तर है, इस लिए स्काटलैण्ड ग्रौर वेल्ज के लोगों ने ग्रपनी ग्रपनी भाषाग्रों के लिए कोई मांग नहीं की है ।

श्री ग्रमृत नहाटा : क्या पंजाबी ग्रौर गुजराती भी हिन्दी की बोलियां हैं ?

श्री ग्रो० प्र० त्यागी : ग्राप ग्रपनी ग्रास्तीन में मुंह डालिये । पंजाबी बोली है । मैं केवल राजस्थान की बात नहीं कहता, बल्कि जिन लोगों में समझदारी ग्रौर बुद्धिमानी है, वे राज्य भी ग्रलग होते हुए भाषा की शुद्धता को बनाये रखने की कोशिश करते हैं ग्रौर केवल उच्चारण में ग्रन्तर होने के कारण ग्रपनी ग्रलग भाषा नहीं बना लेते हैं । इंगलैंड, कैनेडा, ग्रमरीका ग्रौर ग्रास्ट्रेलिया की बोलियों के उच्चारण में ग्रन्तर है, लेकिन फिर भी इन सब ने ग्रपनी भाषा इंगलिश ही मानी हुई है—उन्होंने ग्रपनी बोलियों को भाषा का रूप नहीं दिया है ।

मैं ग्रपनी बात नहीं कहता । 1872, 1875 ग्रौर 1879 में जान बीम्ज ने ग्रौर 1907–08 में जान ग्रब्राहम ग्रीयरसन ने भारतवर्ष की भाषाग्रों के सम्बन्ध में बहुत बड़े ग्रन्थ लिखे । उन्होंने राजस्थानी भाषा को ग्रलग मान कर खड़ा नहीं किया ।

श्री ग्रमृत नहाटा : ग्रीयरसन ने राजस्थानी को लैंग्वेज माना है ।

श्री ग्रो० प्र० त्यागी : वह हिन्दी का बिगड़ा हुग्रा स्वरूप है । माननीय सदस्य जिस परिभाषा में राजस्थानी को ला रहे हैं, ग्रगर उस परिभाषा को लागू किया जाये, तो दूसरे प्रान्तों की सभी बोलियां भाषायें बन कर खड़ी हो जाती हैं ।

हम देख रहे हैं कि डी० एम० के० के माननीय सदस्य इस विधेयक का समर्थन कर रहे हैं । मैं कहना चाहता हूं कि राजा साहब के पिता ने इस देश की रक्षा, इस देश की धर्म

और संस्कृति की रक्षा में अपना खून बहाया था लेकिन आज वह इस सदन में इस बिल को पेश कर के जयचन्द का काम कर रहे हैं, इस देश की पीठ में छुरा मार रहे हैं। (व्यवधान)

SHRI RANDHIR SINGH: That is bad.

श्री ओ० प्र० त्यागी : हिन्दी को इस देश की अल्पमत की भाषा घोषित करने के लिए और यह साबित करने के लिए कि हिन्दी यहां की मैजारिटी की भाषा नहीं है, आज उन्होंने यह कदम उठाया है और उनको समर्थन मिल रहा है डी० एम० के० से।

इस बिल पर बड़ी गम्भीरता के साथ विचार करने की आवश्यकता है अगर हमने बोलियों को भाषा मान कर संविधान में शामिल किया, तो पार्लियामेंट एक संघर्ष का अखाड़ा ही नहीं बन जायेगा, हर एक प्राविंस से इस प्रकार की मांगें आनी शुरू हो जायेंगी। आज तो केवल राजस्थानी का प्रश्न है, लेकिन कल मारवाड़ी और सरोही अलग प्राविंस बनाने की मांग की जायेगी, जिससे यह देश टुकड़े टुकड़े हो जायेगा और इसकी एकता और सुरक्षा ख़तरे में पड़ जायेगी।

इन शब्दों के साथ मैं इस बिल का विरोध करता हूं।

डा० कर्णी सिंह : इस बारे में जनसंघ की राजस्थान की शाखा क्या कहती है ?

DR. MAITREYEE BASU (Darjeeling): Mr. Deputy-Speaker, I am the last person to support rajas and maharajas but, unfortunately, today this controversy has taken such a turn that I am forced to speak. I speak very seldom but today, specially the hon. Speaker just previous to me has shown great knowledge in linguistics. I have great respect for such persons. They say such things as cannot be proved or disproved. Language is a thing the definition of which he does not know and he is speaking on language as a specialist! He says that Welsh is only a little variation from English. He does not know anything about Welsh or the Welsh movement that is going on in England on language. This is the sort of speech that has been delivered here today.

Our great poet, Rabindranath, had said:

Nijere karite gaurava dan,

Nijere keboli kori apaman,

These Hindi-speaking people, in order to give themselves the honour that is not due to them, do dishonour to themselves more. I am one of those people who accept Hindi as the link language of the country.

DR. KARNI SINGH: Of course; we all do.

DR. MAITREYEE BASU: But the arrogance of the Hindi-speaking people. (*Interruption*)

DR. KARNI SINGH: That is what rubs us the wrong way.

DR. MAITREYEE BASU:.... makes me antgonistic to it. If you honour your own language you must honour other languages also. In order to honour your own language, you are throwing invectives on Rajasthani.

There are two issues on this question that have been raised here, whether Rajasthani is a language and whether Rajasthani is going to be included in the Eighth Schedule. These are the two issues. Whether Rajasthani is a language has bseen proved by the Language Commission. It is a chronic disease of our country to set up a Commision and not to honour its recommendation. This Commission, definitely, says that Nepali has to be recognised. I am grinding my own axe also. I must do that. I am not a linguist. I do not know whether Rajasthani is a separate language or just a dialect of Hindi. I do not know it personally. But hearing Dr. Karni Singh and hearing my hon.

[Dr. Maitreyee Basu]

friend, Shri Nahata and other friends, I am convinced that Rajasthan is a language. My contact with Rajasthani has been as a practising medical woman amongst Rajasthani-speaking people in Calcutta. What they spoke, I never understood. Though my knowledge of Hindi is very defective, still I can understand some Hindi. This is a thing which has convinced me now that Rajasthani is a separate language. But let that be proved. We are not aainst Rajasthani. Somebody said that there is no grammer in Rajasthani. From the very beginning, Dr. Karni Singh has shown the grammar. A language is made by grammar, syntax, all these things, not by pronunciation, as my hon. friend said, not by similarity in terminology. The word 'brother' in German is 'bruder' and 'brother' in Engilish is 'brother'; 'bread' in German is 'brother and 'bread' in English is 'bread'. These are so similar. But that does not make them the same language. He said, in Rajasthani, the people pronounce 'Delhi' as 'Dalli' and, therefore, Rajasthani is Hindi. I do not understand the logic of this. I do not know his background. He is an hon. Member of this House.

श्री प्रो० प्र० त्यागी : (मुरादाबाद) : दिल्ली का दल्ली राजस्थानी बन गया ?

डा० मैत्रेयी बसु : बात यह है कि हिन्दी एक भाषा है जिसको सब कोई आनरकर सकता था लेकिन आपके ऐरोगेंस से यह एकदम खत्म हो गई। हिन्दी एक लैंग्वेज है जिसमें पुलिस स्त्री लिंग है। उसमें कहेंगे पुलिस मूंछ पकड़ कर जा रही है ।

SHRIMATI NIRLEP KAUR (Sangrur): Mr. Deputy-Speaker, Sir, I rise to support the case presented by Maharaja Karni Singh. I feel Maharaja Karni Singh, while presenting the case for Rajasthani language he has given very convincing arguments.

SHRI KANWAR LAL GUPTA: The lady Members are supporting your case very much. What is the reason?

SHRIMATI NIRLEP KAUR: One hon. Member mentioned that Rajasthani was not the court language of Rajasthan during the rule of the Maharajas. I would like to mention that during Maharaja Ranjit Singh's time, Punjabi was not the court language but Persian was the court language. Well, we have got now Punjabi. Then another hon. Member has asked which language in Rajasthan is to be accepted as there are so many dialects over there. The same hon. Member has said that Hindi has got so many dialects. Which Hindi should we speak then?

So, we had a lot of arugments about the different languages. A lot of arguments were given at that time opposing the demand for the languages from the different States. Some members who are here feel that they have to oppose everthing, just for the sake of opposing. There was one Member who got up when the Lady Member was speaking; the argument here is whether Rajasthani should be accepted as a language or not, but he started giving the history of Rajasthan and he also introduced himself as representing some Brahmins' organisation and all that. We are supposed to argue on the subject under discussion and we should not go astray.

Previously, when we were discussing in this House about Marathi, a lot of arguments were given; people were at logger-heads and there were riots in Bombay and as the riots grew stronger, the arguments got weaker. Eventually, Marathi was accepted. Similarly, when Punjabi was to be accepted in Punjab, a lot of arguments were given and even some convincing arguments were given, but ultimately Punjabi was given to the people of Punjab, though the State was badly amputated. Ultimately the will of the people prevailed. We are not the brains trust of the people of

to feel that we are going to teach them lessons or dictate terms to them; we are here to represent the people in different areas. I feel that the Members from Rajasthan have spoken here with great feelings about their language and I am sure the people of Rajasthan have even greater feelings on this question. We should learn a lesson from the past. We cannot subdue the feelings of the people by just arguments. The arguments that are given here against Rajasthani are less convincing than the arguments given against Hindi. They open the gates for even bigger arguments with bigger facts, but still we have gracefully accepted it as the national link language. I do not see why the regional languages should be so bitterly denied to the people who have the rights to have them. If we have to argue, we can argue on the wisdom of the people who made the Constitution. When we have accepted that the country should be divided on the basis of languages, why should there be only 14 languages? Why not 15 or 16? Even if they are 20, you cannot differentiate between Punjabis, Rajasthanis Marathis or Gujratis. They are all equal citizens, and the will of the Rajasthanis should prevail in the same way as our will has prevailed.

MR. DEPUTY-SPEAKER: Mr. Randhir Singh.

SHRI S. M. BANERJEE (Kanpur): From our Group, nobody has been called. We have a Group in this House. (*Interruptions*). The time can be extended.

MR. DEPUTY-SPEAKER: I have already extended the time. New it will be very difficult.

Mr. Randhir Singh. He should be be very brief.

17 hrs.

श्री रणधीर सिंह : (रोहतक) : जनाब डिप्टी स्पीकर साहब,

दिल के फफोले जल उठे सीने के दाग से,
इस घर को आग लग गई, घर के चिराग से ।

इतना मजबूत केस था इतना अच्छा केस था। टैगोर तक ने इस को कोट किया है, सुप्रीम कोर्ट से ज्यादा अहमियत उनकी बात रखती थी, लेकिन इसी घर में कुछ भाइयों ने मुखालिफत कर के केस का कुण्डा कर दिया।

डिप्टी स्पीकर साहब, इस में कोई शक नहीं कि लैंग्वेज में बहुत सारे इनग्रेडिएन्ट्स होते हैं और कोई भी लैंग्वेज तमाम चीजों को पूरा नहीं कर सकती, लेकिन जहां तक इस बात का ताल्लुक है इस राजपूती जुबान का' राजस्थानी का—जैसे सांस के साथ जान इस जिस्म में होती है, उसी तरह से जब तक ग्रामर और डिक्शनरी किसी लैंग्वेज में नहीं होती, तब तक वह मुकम्मिल लैंग्वेज नहीं होती है, लेकिन जहां तक यह रोशन पहलू है, वहां मुझे एक और खदशा नजर आया और वह कहा मेरे दोस्त शास्त्री जी ने—वह भी कम अहमियत की बात नहीं है। वही मर्ज था हमारे पंजाब में, हरियाणा पंजाब से अलग क्यों हुआ, वह कहते थे कि हम अड़े कड़े के आदमी हैं और तुम असीं-तुसी के आदमी हो और वहीं अड़े कड़े और असी-तुसी राजस्थान में भी है। महाराज भरतपुर यहां तशरीफ रखते हैं, उनकी वही जुबान है, जो मेरे रोहतक की है और वहां महाराज बीकानेर बैठे हैं, इनकी जुबान भी वही है, जो मेरे हिसार, गुड़गांवां या लोहारू की जुबान है, नेवात की जुबान है। अब देखना यह है कि देश पहले है या जुबान पहले है।

एक या दो महीने पहले एक रेजोल्यूशन इस हाउस ने पास किया था और मैं बधाई देना चाहता हूं, होम मिनिस्टर साहब को—वह रेजोल्यूशन यह था कि रिजनल लैंग्वेजेज को ज्यादा से ज्यादा डवेलप किया जाय, ज्यादा से ज्यादा उन को बढ़ाया जाय। मैं होम मिनिस्टर साहब से कहना चाहता हूं कि सवाल यह नहीं है कि यह रिजनल

[श्री रणधीर सिंह]

लेंग्वेज कांस्टीचूशन में रखी जाय या न रखी जाय, बल्कि सवाल यह है कि चाहे राजस्थानी जुबान के डवैलप करने की बात है या मेरी अपनी हरियाणवी जुबान के डवेलप करने की बात है, इन को दबा कर नहीं रख सकते। जैसे मेरे भाई शास्त्री जी मे जहा—बेशक कांस्टीचूशन में रखो या न रखो—दिल्ली को दिल्ली कह कर हंसी में उड़ा दिया, लकिन मैं आपसे कहता हूं कि उर्दू जुबान क्या थी, वह एक लश्करी जुबान थी, लेकिन एक हिन्दुस्तान की शानदार मार्शल जुबान थी' उसी तरह से राजस्थानी जुबान है, हमारे हरियाणा के चारों तरफ रहने वाले 60-70 लाख आदमी इस को बोलते हैं, आपको इसे प्रिजर्व करना पड़ेगा। मैं महाराजा साहब की तारीफ करता हूं कि उन्होंने देश की तवज्जह इस तरफ खींची है, लेकिन जहां उनका यह कहना है कि इस को कांस्टीचूशन में रखा जाय, किताब में लिखा जाय नहीं तो नाराज हो जायेंगे, मैं इस से एग्री नहीं करता। इसलिये में कहना चाहता हूं कि जिस तरह से आर्टिकल 344 में हिन्दी के लिये प्रावीजन किया है, उसी तरह से रिजनल लग्वेजेज के लिये हम ने जो रेजोल्यूशन पास किया है, उस के तेहत राजस्थानी जुबान को, हरियाणवी जुबान को और दूसरी जुबानों को डवेलप करने के लिये खास स्टैप उठाये जायें।

श्री मधु लिमये : एक सेकंड भी नहीं लगेगा ....

MR. DEPUTY SPEAKER: It is very difficult. Who will get time?

SHRI MADHU LIMAYE *rose.*

MR. DEPUTY SPEAKER: After this debate is over, I am going to call you. There is not the question of your Bill alone. Your Bill is there. Mr. Samanta's Bill is there.

MR. Sequeira.

SHRI SEQUEIRA (Marmagoa): Just today I have introduced a Bill for the deletion of the Eighth Schedule from the Constitution.

Yet, I consider it a privilege to stand in this House and support the demand for the inclusion of Rajasthani in the Eighth Schedule.

Every citizen of this country has as much love for his own mother tongue as any other citizen has for his. As long as the Eighth Schedule remains, there will be discrimination between those mother tongues that are there, and those that are not there. As long as the Eighth Schedule remains, people will feel as the Rajasthani people do, and there will be before this House demands repeatedly made, such as the one so ably made before the House by Dr. Karni Singh.

I say that these are just demands. Every mother tongue should have as much importance as any other and should be accepted as having as much importance as the others. These demands are just, and they should be met.

I support the Bill.

SHRI NAMBIAR (Tiruchirappalli): On behalf of my Party, we give wholehearted support this move to include Rajasthani in the Eighth Schedule.

The reason for this is this. After all, the development of a language is for the development of the people speaking it. 15 million people in Rajasthan speak Rajasthani or dialects which are akin to it. They want to develop themselves.

Today when we ask for the inclusion of a language in the Eighth Schedule, it does not mean that there is division. It is not a divisive force that is at work. It is the force of the people, it is the desire of the people to develop themselves and come into

their own position and status. It should be looked at in that light. It should be looked at as an expression of the people's desire to grow. Supporters of Hindi should not feel that this is a rival to Hindi. Why should there be any rivalry to Hindi? Hindi has its own place and it continues to have it. Rajasthani is not against Hindi. Let the supporters of Hindi not think in terms of curbing Rajasthani so that Hindi may develop.

During the course of the struggle for independence, the area now contained in Rajasthan consisted of many native states. There was no state of Rajasthan then. They were all native states. The people's movement in the national struggle for independence was not to consolidate it into a state of Rajasthan. Today the State of Rajasthan is carved out. The people of Rajasthan have got the right to have their own language developed. With regard to the quarrels amongst them about dialects which are spoken, let them settle it themselves. Let Parliament give the language recognition and allow them to settle these matters themselves and let them develop it in a commonly agreed way. That will be the correct attitude to take. Others should not quarrel and not come in the way. We should give our support to this Bill so that that language developes as desired by the people of Rajasthan.

SHRI DHIRESWAR KALITA (Gauhati): I support the Bill brought forward by Dr. Karni Singh.

Many arguments have been given against the Bill by hon. Members opposing it. Time permitting, I could assail and refute all those arguments. But that is not to be.

One thing I would say. Whether Rajasthani is a language or not has been amply proved by the arguments of Dr. Karni Singh. He has clearly proved that Rajasthani is a language. It has got grammar, it has got dictionary, it has got literature, it has got people to speak. One crore and twenty lakhs of people are there, and they are speaking this language.

SHRIMATI TARKESHWARI SINHA (Barh): It has also got revolutionary potential.

SHRI INDRAJIT GUPTA: It was the language of chivalry.

SHRI DHIRESWAR KALITA: A language cannot be thrown away by some arguments. A language will have its place among its people always, and it will develop. It cannot be suppressed by anybody. Whether it is included in the Eighth Schedule or not, it will always develop. So, according to our democracy and the constitutional direction it should be seen that those languages which have not yet developed should be developed, those languages which have not yet got their due place in our Constitution get their due place. Just like Rajasthani, Nepali, Manipuri and other languages are now developing in India, and we should not be afraid of their being included in the Eighth Schedule. Let there be 80, 90 or 100 in the Eighth Schedule, what is there?

We have given a place to Sanskrit in the Eighth Schedule. Who speaks Sanskrit in India? Only in our marriages some mantras are recited. Only in temples the Brahmins utter the mantras. If Sanskrit which is not spoken by anybody can be given a place, why not Rajasthani?

With these words I support the Bill.

17.12 hrs.

(MR. SPEAKER *in the Chair*)

SHRI S. KANDAPPAN (Mettur): The hon. Mover has made a very powerful case supported by many friends, and it is rather very strange that some of the members who oppose the Bill have opposed it on the ground that if the legitimate aspirations of the Rajasthanis are recognised, it will go against the interest

[S. Kandappan.]

of Hindi. We can never build up this nation by suppressing the identity of a language community, whether it is big or small. This fact has got to be recognised first.

When the speaker who followed the Mover of the Bill was making a few observations in Rajasthani, I found that the translators were not able to translate it into English or any other language. There was much argument whether it is a dialect or a cognate language. This morning when Mr. Patel was speaking in Kanarese, though I may not be able to translate it, I was able to guess it. That does not mean that it is the same as Tamil. If Mr. Nambiar speaks in Malayalam, I can understand it. It does not mean that it is a dialect. There is a difference between a dialect and a cognate language. When we cannot follow a speech, the speech has got a different form altogether. So, there need be no arguments to advance the plea that it is a different language altogether.

The hon. Mover of the Bill has circulated a pamphlet, *The Case of Rajasthani*, wherein he has stated:

> "The Hindi-infatuated overlords could not brook of Rajasthani attaining an independent status, and have been proclaiming at the top of their voices that Rajasthani was only a dialect of Hindi and not a language".

If this is still going to be the sentiment of the Hindi people here, I am afraid there is bound to be some kind of agitation over this issue in Rajasthan. We should preserve its identity and give the pride of place that is due to Rajasthani language, a great national language of ours.

With all the dialects put together and even after adding some of the Hindi was made out to be 42 or some- cognate languages, the percentage of thing like that. I would say here categorically that even if it is 50 or 60 per cent, that does not mean that the country is going to accept Hindi on the basis of numerical majority. There is something basic, fundamental, in the right of a people to speak their own mother tongue. So, this majority-minority, this kind of bogus argument, or the plea made that on the basis of census report it should be recognised, is not going to hold water anymore. So, let not the Hindi people fight shy of giving a legitimate place to this language in the Eighth Schedule.

There is already a Bill introduced by Mr. Malhotra for including Dogra language in the Eighth Schedule.

I would rather make a suggestion to the Government that they should ponder seriously whether they should not set up an expert committee to consider if languages like Dogra and Rajasthani should not be included and recognised; there is no harm in doing so. In the Delhi University I find that there is a Chair for Maithili. The Hindi people claim that it is a dialect. If it be so, it is strange that they should have a chair for Maithili.

SHRIMATI TARKESHWARI SINHA: Hindi is the product of that; Hindi is the child of the other dialects.

SHRI S. KANDAPPAN: But the mother and the child are different. I was also told that Maithili has got a separate identity of its own and that it will claim a place of its own in the Constitution, if not today at least sometime in the future. These things are bound to come. People go about saying that all these forces that are emerging in our country are divisive. I would call them decisive. These forces have to be faced boldly and we should take steps to allay these misgivings and set things right before it is too late.

SOME HON. MEMBERS *rose*.

MR. SPEAKER: There are only ten more minutes left; we should hear the Home Minister also.. (*Interruptions.*) We cannot adjourn the debate on this Bill and take up the other Bills. We shall finish this Bill in five or ten minutes and take up introduction of the other Bills so that they could be taken up later on.

श्री ओंकार लाल बेरवा : (कोटा) : अध्यक्ष महोदय, मुझे बड़ा अफसोस है कि महाराजा कर्णी सिंह ने यहां पर यह बिल रखा। उन की बात ठीक है, लेकिन आज तक वह इस सदन में न तो राजस्थानी में और न हिन्दी में बोले, बल्कि वह अंग्रेजी में ही बोलते रहे।

डा० कर्णी सिंह : यहां पर राजस्थानी में नहीं बोल सकते।

श्री ओंकार लाल बेरवा : जब कई दूसरे सदस्य यहां पर अपनी अपनी भाषाओं में बोल सकते हैं, तो वह भी राजस्थानी में बोल सकते हैं। कम से कम वह हिन्दी में बोल सकते हैं।

हमारे राजस्थान में करीब तीस भाषायें बोली जाती हैं। पहले हमें आपस में यह फैसला करना चाहिए कि हम इन में से कौन सी भाषा को मान्यता दिलायें। इसके अतिरिक्त हमें पहले इस प्रश्न को राजस्थान विधान सभा में लाना चाहिए और वहां पर इस बारे में कोई निर्णय करना चाहिए।

हमारी राजस्थानी यह है (*Spoke in Rajasthani*).

डी० एम० के० के हमारे मित्र इस बिल को सपोर्ट कर रहे हैं। वे अंग्रेजों की नीति पर चलकर देश की अलग अलग भाषाओं को आपस में लड़ा कर हिन्दी को कमजोर करना चाहते हैं, हिन्दी के पैरों पर कुल्हाड़ा मारना चाहते हैं। लेकिन मैं कहना चहता हूं कि हिन्दी एक बड़ा आंग है, जो सब को पानी दे सकता है। छोटी छोटी नहरों आदि से हमारा काम नहीं चल सकता है।

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): Mr. Speaker, normally, I would have never liked to disagree with Maharaja Karni Singh of Bikaner, but on the point which he has raised in the form of this Bill, I am sorry I cannot agree with him. Not that Rajasthani is not a language. I am not a linguist and so I cannot speak on the merits of it, but Rajasthani is a language which is spoken by a large number of people in Rajasthan.

DR. KARNI SINGH: Mentioning it as a concession!

SHRI Y. B. CHAVAN: It is not as a concession. It is a fact. Now, Sir, there are many languages in this country which are spoken by millions of people in this land. If you look to the entire Hindi region, we find that there are many people who speak Ouadhi, Braj Bhasha, Bhojpuri, Maithili and Magadhi. There are many languages that are spoken languages. So, it may be that they have their own literature also.

I had an occasion to listen to some songs, and I found that a very famous poem which I was told was a song on Padmini could be followed by me: the way she sacrificed herself, etc. I found that more than 50 per cent of that poem could be followed by me and it was a very good poetry also. Most of the languages in the Hindi region are, really speaking, very much allied to each other, and out of them, Khari Boli which has now developed into Hindi language is acecpted by all other people. I am not against the Rajasthan language or the people of Rajasthan. I have great respect for their language and for theose who are speaking that language. I have the highest regard for their literature, whatever they have produced or they may produce in their effort to develop their langauge. Nobody is dis-

[Shri Y. B. Chavan]

favouring it. The main question is, whether it is necessary to include Rajasthani language in the Eighth Schedule of the Constitution. That is the main point.

What is the purpose of the Eighth Schedule? If we look to the Eighth Schedule, it has something to do with articles 344 and 351. They have got a specific purpose for which they are mentioned there. We have very carefully avoided including any other language in that Schedule except Sindhi which we did with c omplete unanimity of this House and the other House. It was because of the fact that in Sind it was their language and Sind was part of undivided India. It was a language accepted as a regional language of that region, and in the process of Independence, as a result of partition, Sind was lost to India and therefore, Sindhis lost their home So, it was a recognition of a patriotic people and of their language, when they had to leave their homeland and come here. (*Interruption*)

SHRI RAJARAM (Salem): The orphans have been recognised but not your own sons.

SHRI Y. B. CHAVAN: I did not disturb you when you were all speaking; why do you disturb me now when I am speaking?

SHRIMATI TARKESHWARI SINHA: They are not orphans.

SHRI Y. B. CHAVAN: Now, coming back, I can quote many articles of the Constitution. As far as the linguistic minorities are concerned, it is not necessary that the language should be mentioned in the Eighth Schedule. If a language has become the official language of a State also, it is not necessary that it should be mentioned in the Eighth Schedule. The development of a language is something very independent. If you see the official languages of the States, any language of the State which is spoken can be the official language, and so, it is not necessary that for recognition of that language or for the development of that langauge or for official purposes, it should be included in the Eighth Schedule.

We see sometimes that some people wanted the recognition of Punjabi language, because they wanted a Punjabi State. But here is already the Rajasthan State. There is no question of asking for another State, and we find that the Rajasthan State has not accepted Rajasthani as its official language.

DR. KARNI SINGH: The Congress party was not ready to develop it. Let the Opposition come, and we shall see.

SHRI Y. B. CHAVAN: That is for you; I wish you good luck. You may try it in Rajasthan; that is for you. So, Sir, it is not, really speaking, necessary that it should be included in the Eighth Schedule; for that matter, if you start including every language which is spoken or in which literature is written, in the Eighth Schedule, possibly we will distort the Constitution. We will then create more political problems than you can solve. I would make an appeal to my hon. friends over there, from the South if they are trying to spite Hindi by supporting this measure. (*Interruption*).

SHRI RAJARAM: No.

SHRI Y. B. CHAVAN: I accept it. If you are not doing it, I accept it.

SHRI RAJARAM: Do not show an accusing finger towards us.

SHRI Y. B. CHAVAN: If the Maharaja of Bikaner and other well-wishers of Rajasthani want to develop their language, we wish them all good luck and we will give them all sympathy for that. But looking to the constitutional aspect and the purpose for which

a language is included in the eighth schedule, I do not think there is any strong case made out either by Dr. Karni Singh or by his supporters. I have heard them all with patience and respect. Just because some people want a language to be included in the eighth schedule, if it is included, then the eighth schedule will become a jungle of languages. Therefore, I oppose this Bill.

DR. KARNI SINGH: Sir, first and foremost I must thank you brother members here for the support they have given to my Bill. Quite frankly, I never expected that this Bill will receive so much overwhelming support. I am grateful to my friends on both sides....

SHRIMATI TARKESHWARI SINHA: Especially DMK.

DR. KARNI SINGH: The Home Minister has made out his case. I can understand the point of view of Government. He has his problems and his problems do not necessarily coincide with our own aspirations. We feel that just as the Home Minister or anybody else has his language recognised, we also have a right to have our language recognised. It is because of that that this Bill has been introduced. I know these are not the few lonely voices in this House behind this. There are almost 1½ crores of people, who according to the government census, speak Rajasthani, who are behind us. What happens today will have repercussions in the minds of those people and a certain amount of public thinking must automatically emerge.

Something has been said that the languages could not develop in the State. It was for obvious reasons. There were 22 States and the languages could not develop. Immediately after independence, when the integration of Rajasthan took place, the demand for language had emerged and quite rightly so. I happen to be one of those lucky people whose Bill came in the ballot and I have been able to sponsor it.

Some Congress members referred to me as Samantwad. I think this is like listening to an old gramaphone record which is so scratchy that it is not worth listening to. I have been here in this House for 16 years now and everybody knows I am socialist in my outlook. I was elected to the Lok Sabha like anybody else and not from an electoral college of princes. I would like to appeal to my brother members here, let us keep the debate on a high plane, on a gentlemanly plane, and not become personal. Every single member has skeletons to hide and I can easily find out. But I do not want to do it. If we keep the debate on a high plane, the country will benefit from it.

Reference was made to the support we are getting from our friends from the south. We, Rajasthanis, do not believe in north, south, east or west. To us, India is one country and we want to see the emotional integration of this country fully materialise. If my friends from the south or from Punjab or from any other part of the country want to support us we will gratefully accept that support. I have just come back from Madras after spending 6 wonderful days there. It was a complete revelation when I went there to see how advanced that State was. The people were very kind. The city was beautiful and I came back with entirely new ideas. Thank God, there is one State in this country which we can feel proud of, which was well-run, which was clean and where the traffic was perfectly regulated. They have the best roads and I am proud of it. If they support me, I do not think it is fair for anybody to say that this is because of any parochial feeling. If somebody says like that, it only means there is some feeling in his own heart which is against the oneness of the country. Before integration, there were 22 States in Rajasthan. They were merged into what was then called Rajasthan by the late Sardar Patel. This was not a word which was coined by me. Therefore, if my hon. friend here talks of samantwad and if he

[Dr. Karni Singh]

wants to change the name of Rajasthan we will oppose it with all our strength.

MASTER BHOLA NATH: There was no name of Rajasthan in history.

DR. KARNI SINGH: The name was given by Sardar Patel.

MASTER BHOLA NATH: There was no language called Rajasthani in the annals of history.

DR. KARNI SINGH: I am talking of 1949 when the integration took place.

श्री ओंकार लाल बेरवा : आप राजस्थान के नाम को नहीं बदल सकते ।

मास्टर भोला नाथ : राजस्थान क्यों कहा जाय, मारवाड़ कहिये, मेवाड़ कहिये, कुछ भी कहिये ।

DR. KARNI SINGH: When Sindhi was given recognition I was also in this House and it was Shri Nath Pai who was responsible for getting the Opposition to unanimously accept it. We all unanimously voted for Sindhi. Now I do not understand why such heat should be generated for Rajasthani. Sindhi is a great language. A lot of our brothers who came across after partition, we have conceded, lost a lot. So we accepted their language. Let us not take for granted the valour and chivalry of the people of Rajasthan and Punjab who gave their lives to defend the country like anybody else. Everybody is trying to build a strong and united country. I feel I am doing my job too. If anybody in this House feels that by my introducing this Bill we are undermining the cause of national integration I am afraid I cannot agree with him.

My hon. friend here referred to me as Jaya Chand. I believe he comes from the Jan Sangh Party. I do not want to cross swords with him. But if his own party Member who is sitting in this House, the chief of the Jan Sangh Party from Rajasthan, if he is prepared to go back to any city in Rajasthan and say that Karni Singh is a Jaya Chand because he introduced this Bill then and then alone I will accept it. If somebody who does not belong to Rajasthan makes a tall statement in the House like that, it is all gas.

श्री ओ० प्र० त्यागी : हमारी राजस्थान ब्रांच ने भी अपोज किया है ।

DR. KARNI SINGH: You are welcome to oppose it. Because you called me Jaya Chand I am asking, will your own leader publicly say so in Rajasthan? Then I am prepared to accept it.

श्री अटल बिहारी वाजपेयी (बलरामपुर): अध्यक्ष महोदय, मुझे खेद है कि जयचन्द शब्द का प्रयोग महाराजा करणी सिंह जी के लिये किया गया है, इस शब्द का प्रयोग उनके लिये नहीं करना चाहिये था । इनकी देश भक्ति पर हमें कोई सन्देह नहीं है । त्यागी जी का ऐसा इरादा नहीं था, वह तो विघटनकारी प्रवृत्तियों के बारे में कह रहे थे ।

DR. KARNI SINGH: I accept that. I think, Sir, the hon. Members who spoke in favour of this Bill have already answered all the points. I only now wish to present my Bill to the House with the request that it may be sent to a Joint Committee of both the Houses so that some major deliberation will emerge after that.

MR. SPEAKER: The question is:

"That the Bill further to amend the Constitution of India, be referred to a Joint Committee of the Houses consisting of 18 members, 12 from this House namely: Shri Onkar Lal Berwa, Shri Surendranath Dwivedy, Shri Lalit

Sen, Shri H. N. Mukerjee, Shri Amrit Nahata, Shri K. Ananda Nambiar, Shri Nath Pai, Shri Era Sezhiyan, Shri Vidya Charan Shukla, Shri N. K. Somani, Shri Surendra Kumar Tapuriah, Dr. Karni Singh, and 6 from Rajya Sabha;

that in order to constitute a sitting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that the Committee shall make a report to this House by the first day of the next session;

that in other respects the Rules of Procedure of this House relating to Parliamentary Committees shall apply with such variations and modifications as the Speaker may make; and

that this House recommends to Rajya Sabha that Rajya Sabha do join the said Joint Committee and communicate to this House the names of 6 members to be appointed by Rajya Sabha to the Joint Committee."

The Lok Sabha divided.

Division No. 1] **Ayes** **[17.39 hrs.**

Badrudduja, Shri
Basu, Dr. Maitreyee
Deo, Shri P. K.
Dhandapani, Shri
Durairasu, Shri
Gopalan, Shri P.
Gupta, Shri Indrajit
Kandappan, Shri S.
Kapoor, Shri Lakhan Lal
Karni Singh, Dr.
Khan, Shri Ghayoor Ali
Khan, Shri Latafat Ali
Kuchelar, Shri G.
Maiti, Shri S. N.
Meena, Shri Meetha Lal
Meghachandra, Shri M.
Menon, Shri Vishwanatha
Mukerjee, Shri H. N.
Naik, Shri R. V.
Nair, Shri Vasudevan
Nambiar, Shri
Nayanar, Shri E. K.
Nirlep Kaur, Shrimati
Patil, Shri N. R.
Patodia, Shri D. N.
Rajaram, Shri
Ramamoorthy, Shri P.
Reddy, Shri M. N.
Saboo, Shri Shri Gopal
Sambandhan, Shri S. K.
Sequeira, Shri
Sezhiyan, Shri
Sivasankaran, Shri
Tapuriah, Shri S. K.
Umanath, Shri
Viswanatham, Shri Tenneti
Viswanathan, Shri G.
Yadav, Shri Jageshwar

Noes

Achal Singh, Shri
Bajaj, Shri Kamalnayan
Bajpai, Shri Shashibhushan
Bajpai, Shri Vidya Dhar
Barua, Shri R.
Baswant, Shri
Bhandare, Shri R. D.
Bhanu Prakash Singh, Shri
Bhattacharyya, Shri C. K.
Bhola Nath, Shri
Buta Singh, Shri
Chauhan, Shri Bharat Singh
Chavan, Shri Y. B.
Dalbir Singh, Shri
Dass, Shri C.
Deshmukh, Shri B. D.
Dwivedi, Shri Nageshwar
Gandhi, Shrimati Indira
Ganesh, Shri K. R.
Gavit, Shri Tukaram
Gowder, Shri Nanja
Himatsingka, Shri
Jadhav, Shri Tulshidas
Jadhav, Shri V. N.
Jagjiwan Ram, Shri
Jamir, Shri S. C.
Kahandole, Shri Z. M.
Kamble, Shri
Kesri, Shri Sitaram
Khadilkar, Shri
Kotoki, Shri Liladhar
Kushwah, Shri Y. S.
Lakshmikanthamma, Shrimati
Limaye, Shri Madhu
Mandal, Shri Yamuna Prasad
Mehta, Shri Asoka
Menon, Shri Govinda
Mirza, Shri Bakar Ali
Mohinder Kaur, Shrimati
Mukerjee, Shrimati Sharda
Naghnoor, Shri M. N.
Onkar Singh, Shri
Oraon, Shri Kartik
Pahadia, Shri Jagannath
Parmar, Shri Bhaljibhai
Partap Singh, Shri
Parthasarathy, Shri
Patel, Shri Manubhai
Patil, Shri Deorao
Patil, Shri S. D.
Ponnacha, Shri C. M.
Raju, Shri D. B.
Ram Subhag Singh, Dr.
Ram Swarup, Shri
Randhir Singh, Shri
Rane, Shri
Rao, Shri K. Narayana
Rao, Shri Muthyal

Sadhu Ram, Shri
Saleem, Shri M. Y.
Samanta, Shri S. C.
Sambasivam, Shri
Sen, Shri Dwaipayan
Shah, Shri T. P.
Shalwale, Shri Ram Gopal
Shankaranand, Shri B.
Sharma, Shri Beni Shanker
Shastri, Shri Prakash Vir
Shastri, Shri Raghuvir Singh
Shastri, Shri Shiv Kumar
Sheo Narain, Shri
Sheth, Shri T. M.
Shukla, Shri Vidya Charan
Siddayya, Shri
Sidheshwar Prasad, Shri
Singh, Shri D. N.
Sinha, Shrimati Tarkeshwari
Snatak, Shri Nar Deo
Sonavane, Shri
Supakar, Shri Sradhakar
Suraj Bhan, Shri
Suryanarayana, Shri K.
Swaran Singh, Shri
Tiwary, Shri K. N.
Uikey, Shri M. G.
Vajpayee, Shri Atal Bihari
Verma, Shri Prem Chand
Vidyarthi, Shri R. S.
Virbhadra Singh, Shri
Viswambharan, Shri P.
Yadab, Shri N. P.
Yadav, Shri Chandra Jeet

MR. SPEAKER: The result† of the division is: Ayes—38; Noes—92. The 'Noes' have it.

The motion was negatived.

17.35 hrs.

CONSTITUTION (AMENDMENT) BILL

(*Amendment of article 85*)

श्री प्रकाशवीर शास्त्री : अध्यक्ष महोदय, मैंने अपने इस बिल में यह प्रस्तावित किया है कि इस संसद् का एक अधिवेशन हैद्राबाद या बंगलोर में हो । मैं इस को दो बार प्रस्तुत कर चुका हूं, एक बार प्रस्ताव के रूप में......

MR. SPEAKER: He may continue next time.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of articles 85 and 174)

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, संविधान की धारा 85 और 174 में आगे संशोधन करने वाले इस विधेयक को पेश करने की मुझे अनुमति दी जाय ।

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री मधु लिमये : मैं इस बिल को पेश करता हूं ।

CONSTITUTION (AMENDMENT) BILL*

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, संविधान की धारा 74 और 163 में आगे संशोधन करने वाले इस विधेयक को पेश करने की मुझे अनुमति दी जाय ।

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री मधु लिमये : मैं इस विधेयक को पेश करता हूं ।

---

†Sarvshri Mohammad Ismail and P. C. Adichan also wanted to vote for 'AYES'.

*Published in Gazette of India Extraordinary, Part II, section 2, dated 16-2-1968.